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# QUARTERLY PROGRESS REPORT OF NON – ATTAINMENT CITY JHANSI

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Submitted on behalf of State of Uttar Pradesh



JANUARY - MARCH 21

UTTAR PRADESH POLLUTION CONTROL BOARD

Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010

## CONTENTS

Sl.No.	City	Page No.
I	Basic Information	01-01
II	Capacity Building, Monitoring Network and Source Apportionment	02-03
III	Public Outreach	04-04
IV	Road Dust and Construction & Demolition	05-08
V	Vehicles	09-12
VI	Industries	13-14
VII	Waste and Biomass- Dumping and Burning	15-17
VIII	Air Quality Data	18-18
IX	Annexures	19-68
1.	<i>Annex -CB 1</i>	20-21
2.	<i>Annex -CB 2</i>	22-24
3.	<i>Annex -CB 3</i>	25-32
4.	<i>Annex -CB 4</i>	33-33
5.	<i>Annex -CB 5</i>	34-35
6.	<i>Annex -PO 1</i>	36-38
7.	<i>Annex -RD 1</i>	39-41

8.	<i>Annex -RD 2</i>	42-42
9.	<i>Annex -RD 3</i>	43-43
10.	<i>Annex -RD 4</i>	44-44
11.	<i>Annex -RD 5</i>	45-46
12.	<i>Annex -RD 6</i>	47-55
13.	<i>Annex -C&amp;D 1</i>	56-56
14.	<i>Annex - C&amp;D 2</i>	57-57
15.	<i>Annex -VE 1</i>	58-58
16.	<i>Annex -VE 1</i>	59-60
17.	<i>Annex -IP 1</i>	61-61
18.	<i>Annex -IP 2</i>	62-64
19.	<i>Annex -WB 1</i>	65-65
20.	<i>Annex -WB 2</i>	66-68

### Basic Information

**Name of Non Attainment City** Jhansi  
**State/ Union Territory** Uttar Pradesh  
**Name of Nodal Officer at PCB/ PCC** Chief Environmental Officer (Laboratory)  
**Email Id** [ceolab@uppcb.in](mailto:ceolab@uppcb.in)  
**Contact Number** 0522-2720832  
**Date till which progress is submitted** 31.03.2021

Action Point Code	Sector	Total Number of Actions	Number of Actions Completed	Number of Actions Under Porgress
CB	CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT	8	4	4
PO	PUBLIC OUTREACH	5	5	0
RD/ C&D	ROAD DUST AND CONTRUCTION & DEMOLITION	20	16	4
VE	VEHICLES	19	9	10
IP	INDUSTRIES	10	9	1
BB/DF	WASTE AND BIOMASS- DUMPING AND BURNING	15	13	2
AQ	AIR QUALITY DATA	9	6	3

**CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT**

Action Point Code	Action Point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>CB1</b>	<b>Insatllation &amp; Commissioning of Monitoring Stations</b>												
CB1.1	CAAQMS	03 CAAQMS are required in Jhansi City as per CPCB norms.  a) UPPCB requested to CPCB for integration and connectivity of 02 CAAQMS installed in industrial units vide letter dated 08.12.2020 & 03.03.2021 with requisite Informations in prescribed format. Connectivity yet to be awaited. b) The request for relocation of 01 CAAQMS proposed Under CPSU-CSR fund by CPCB in Lucknow city has been proposed for Jhansi vide dated 22.12.2020.	3	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	Timeline shall be provided by CPCB	01 CAAQMS setup	Number	Yes	Detailed Micro Plan for installation of CAAQMSs by UPPCB is attached. <b><u>Annex-CB-1.</u></b>	Not required, Since funds provided by CSR.	Not required	Not required	Not required
CB1.2	Manual Stations	Existing Infrstructure- manual monitoring stations are already installed and functional at Veerangana Nagar and Manik Chowk . Proposed Infrastructure- 01 station is proposed to be installed	2 1 (as per CPCB norms)	Mar-21	No target date available in the City Action Plan as this is an additional action point.	1	Number	_	Data is available on UPPCB website. <a href="http://www.uppcb.com/ambient_quality.htm">http://www.uppcb.com/ambient_quality.htm</a>	Rs. 8.96 lac / year	Rs. 8.96 lac	Rs. 8.96 Lac/year	Rs. 25 Lac for installation of 3rd station
<b>CB3</b>	<b>Assessment of sources</b>												
CB3.1	Emission Inventory	SA/CC study based on available data shall be completed by June 2021 and comprehensive study shall be completed after 3 years from reciving of funds.	Rapid SA/CC study	Jun-21 for rapid study	No	No	Study	Yes	Detailed Micro Plan for EI & SA is attached. <b><u>Annex-CB-2.</u></b>	Rs. 6,19,500/- (combined for rapid SA/CC study)	Rs. 6,19,500/-	Rs. 371700/-	Rs. 80 Lac (for comprehensive SA/CC study)
CB3.3	Source Apportionment Study												
<b>CB4</b>	<b>Training &amp; Capacity Building</b>												
CB4.1	Training & skill development of public officials	Could not be organised due to COVID-19 pandemic conditions. Will be organised in 2021-22 as per the Training Calender enclosed.	As per the Training Calender 2021-22 (copy enclosed)	As per the Training Calender 2021-22 (copy enclosed)	Yes	As per the schedule mentioned in the Training Calender 2021-22.	As per attachm ent	Yes	Training Calender 2021-22. <b><u>Annex-CB-3.</u></b>	Demand Placed under 15th FC Funds	Nil	Nil	Rs. 67.63 lacs

Action Point Code	Action Point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
CB4.2	Infrastructure development (Laboratory/ AQM Cell)	AQM cell in UPPCB HQ and Air Lab in UPPCB Jhansi HQ have already been established and are functional	1 Lab & 1 AQMC	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	No	Completed	Yes	No	Nil	Not required	Not required	Not required	Not required
CB4.4	Organization of meeting of District Environment Committee for sensitizing the Line Departments for advance preparedness of implementation of Action Plan and following action points	District level committee under the Chairmanship of Mistrict Magistrate is functional and meetings are held on monthly basis for reviewing the implementation of City Clean Air Action Plan. DEC meetings during the last quarter held on 31.10.2020 & 02.01.2021.	Monthly	August, 2020 (Immediate) & October, 2020 and thereafter regular monthly meetings	No	12	Number	Yes	All MoM are available on the portal ( <a href="http://www.upecp.in/HomeMeetingList.aspx">http://www.upecp.in/HomeMeetingList.aspx</a> )	Not required	Not required	Not required	Not required
CB5	<b>Emergency Response System</b>	1. GRAP is applicable in the city and monitoring is done on a regular basis by DEC. 2. For the purpose of ERS to be developed by PCB, State Disaster Management Authority and Meteorological Department as per the order of Hon'ble NGT dated 20.11.2019, the disaster Management Authority has requested for development of a guideline by NDMA. The matter also reviewed by CS,GoUP and a letter has been sent to NDMA, CPCB and MoEF&CC for issuance of a guideline for development of ERS for severe levels of air pollution. The response of MoEF&CC, CPCB & NDMA is awaited.	1. GRAP implementation 2. Development of ERS as per order of Hon'ble NGT	1. Oct-19 2.To be provided by NDMA, MoEF&CC & CPCB	1. No 2.Yes as matter referred to NDMA, MoEF&CC & CPCB	1. GRAP implementation 2. Development of ERS as per order of Hon'ble NGT	Number	Yes	1. Grap Implementation report <b><u>Annex-CB-4.</u></b>  2. Letter dated 22.12.2020 written by the State to NDMA, CPCB & MoEF&CC. <b><u>Annex-CB-5.</u></b>	Not Needed	Not Needed	Not Needed	Not required

**PUBLIC OUTREACH**

Action Point Code	Action Point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
PO1	<b>Public Outreach</b>												
PO1.1	Daily Air Quality Public Information Dissemination System	Real time data on Air quality shall be available on Sameer App after CPCB connects the 02 industrial CAAQMSs to the Sameer App. Information as desired by CPCB has been provided by UPPCB. At present, monthly air quality data is being published on UPPCB's website	Regular activity	Regular activity	To be given by CPCB	Regular activity	Yes	No	Nil	Not required	Not required	Not required	Not required
PO1.3	Issue public advisory for prevention and control of air pollution	AQI bulletin along with public advisory and action taken is published on UPPCB website during GRAP period. 10 bulletins were published during the last quarter (Jan-Mar 2021)	10	15 days and thereafter as regular activity (15.9.19)	No	20	Number	URL	10 Weekly bulletins ( <a href="http://www.uppcb.com/weekly-aqi.htm">http://www.uppcb.com/weekly-aqi.htm</a> )	Not required	Not required	Not required	Not required
PO1.4	Deeper public engagement and consultation (workshops/ programmes in schools/ colleges)	Public Awareness Activities could not be organised due to COVID-19 pandemic conditions. In 2021-22 Public Awareness Activities will be organised as per the Public Awareness Calendar 2021-22.	As given in the Calendar enclosed.	As given in the Calendar enclosed.	Yes due to COVID-19 pandemic situation	As given in the Calendar enclosed.	Number	Yes	Public Awareness Calendar for Year 2021-22. <b><u>Annex-PO-1.</u></b>	Not required	Not required	Not required	Rs. 25 lacs
PO1.5	Launch mobile app to update public about status of air quality	Air quality data is being published on UPPCB's website on monthly basis.	Regular activity	Regular activity	No	Regular activity	Yes	No	Nil	Not required	Not required	Not required	Not required
PO2	<b>Public Grievance Redressal System</b>												
PO2.1	App Based System	Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 01.01.2020 References received:00	Regular activity	Regular activity	No	Complete	Number	Yes	As per detail given in present status	Not required	Not required	Not required	Not required

**ROAD DUST AND CONSTRUCTION & DEMOLITION**

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>RD1</b>	<b>Road dust</b>												
RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	All Drain of Nagar Nigam Dumping Place panchwati & Mashihga Ganj	Regular Activity	Regular Activity	No	Regular Activity	Number	Yes	List of drains Attached as <b>Annex RD-1</b>	Not Required	Not Required	Not Required	Not Required
RD1.2	Maintain potholes free roads	In Jhansi Nagar Nigam, there exists a network of 53 Km road length. Work is under progress for potholes free roads in a total length of 6.5 Km Work Complete	6.5 Km	90 days & as regular activity afterwards.	No	Completed	Number	Yes	List of road Attached as <b>Annex RD-2</b>	Rs. 1.1 Cr	Rs. 1.1 Cr	Rs. 1.1 Cr	Not Required
RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	26 MLD STP Laxmi Tal, Jhansi is ready for trial of commissioning. The STP will be operated and maintained by Jal Nigam Jhansi. It is proposed to use the treated effluent for watering of plants in Naryan Bagh and for dust suppression purpose. Currently manual cleaning is undertaken by Nagar Nigam in a total distance of 6 Km of Narayan Bagh Road (Shivaji Nagar To Badagoan Gate) & Adjesent Roads	6 Km	90 days (Dec 2019)	No	Regular Activity	Text	Yes	As given in present status	Rs. 0.5 Cr	Rs. 0.5 Cr	Rs. 0.4 Cr	Not Required
		A 23 MLD Capacity STP Plant is Run by Jal Nigam Out 4 MLD is Returned back to Laxmi Tal & Can be used For Cleaning of Road	Regular 4.0 MLD	From 15th October, 2020	No	Regular Activity	Yes	Yes	As given in present status	0.50 Cr.	0.50 Cr.	2.0 MLD	Not Required
RD1.4	Black-topping of unpaved road	Blacktopping has been done on a total road distance of 9.1 Km against the total target of 12 Km	12 Km	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	Jun-21	ongoing	Number	Yes	List of road Attached as <b>Annex RD-3</b>	Rs. 40 Cr	Rs. 40 Cr	Rs. 31 Cr	Not Required
RD1.6	To take appropriate action to remove road dust/silt regularly by using mechanical sweepers	Mechanical sweeping is being done over a distance of 6 Km per day from Kanpur Baipass Tiraha to Elite Chauraha	6 Km/day	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	No	Regular Activity	Number	Yes	As given in present status	Rs. 0.46 Cr	Rs. 0.46 Cr	Rs. 0.115 Cr	Not Required
RD1.7	End-to-end paving of the road	Strengthening of pavements for 5.6 Km length has been completed	5.6 Km	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	July 2021	completed	Text	Yes	List of road Attached as <b>Annex RD-4</b>	Rs. 5 Cr	Rs. 5 Cr	Rs. 5 Cr	Not Required
RD1.9	Introduce water fountain at major traffic intersection	10 nos. of fountains are successfully in operation in 3 parks and two road junctions. 2 nos. of fountain are proposed out of which 1 has been installed at Inside Raghunath Rao Park	2	90 days (Dec 2019)	Within one year after approval of budget	ongoing	Number	Yes	As given in present status	Rs. 16 Lac	Rs. 16 Lac	Rs. 8 Lac	Not Required

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
RD1.10	Widening of roads	Widening and Strengthening of Roads - 08 Nos., 12 Kms.	12 Km	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	Mar-22	ongoing	Number	Yes	As given in present status	No Fund Allocated	No Fund Allocated	No Fund Allocated	No Fund Allocated
RD1.11	Improvement of infrastructure for decongestion of road.	Nagar Nigam under Jhansi Smart City Project is already in the process of decongesting such roads on priority basis. Under Jhansi Smart City Project making of 9.8 Km smart road has been awarded and its work order is quick to successfully bidder.	9.8 KM	Sep-22	06 Months (Under Litigation )	Under Litigation	Text	Yes	Under Litigation	92.98 Cr.	Not released	Not utilized	Not Required
RD1.15	Create Proper Pedestrian Infrastructure	0.5 Km of pedestrain has been completed Infront of Medical College	0.5 Km	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	March 2021	Completed	Number	Yes	As given in present status	0.5 Cr.	0.5 Cr.	0.5 Cr.	Not Required
RD1.16	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	The length of canals in entire District Jhansi is 1234.0 Km and CC lined canal Length is 171.0 Km. Irrigation department Jhansi has planted 22500 trees at various places of irrigation canals area during the Year 2020. The Total length of canals in district Jhansi 1234.150 Km with total length of service road 967.510 Km out of total service road 136.266 Km is pucca road in urban area of distinct Jhansi canal length is 49.910 Km with service road out of which 13.900 Km is pucca road.	The length of canals in entire District Jhansi is 1234.0 Km and CC lined canal Length is 171.0 Km.	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	No	Completed	Text	Yes	Details are attached as Annex- RD-5	Not Required	Not Required	Not Required	Not Required
<b>RD2</b>	<b>Creation of green cover</b>												
RD2.2	Creation of green buffers along the traffic corridors and their maintenance	In the year 2020-21 72000 svlings were planted at Garighagaon Harsari, Unao Gate and Karari on 102 Acre Land. Jhansi N.N has already developed 15 Kms of green belt area. Development of 6.0 Kms of green belt is also completed. Kanpur By Pass to Sipri Bridge.	1. 72000 Plants 2. Green Belt 21.0 Km	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	No	Completed	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
RD2.3	Necessary changes in byelaws- Greening of open areas, gardens, community places, schools and housing societies	148909 Plants planted upto 15 July 2020 by the different departments such as Nagar Nigam, JDA, Basic Education and Higher Education Department. Plantation is done on available vacant places on number of plant basis.	148909	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	No	Completed	Number	Yes	Notification of bylaws Attached as Annex- RD-6	Not Required	Not Required	Not Required	Not Required

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
RD2.5	Builders should leave 25%/33% area for green belt in residential colonies to be made mandatory.	JDA is ensuring green belt as per Building bylaws. UPPCB imposes the condition of ensuring plantation either on own premises or elsewhere for setting the carbon footprint.	Green belt in residential colonies	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Regular activity	Text	Yes	Notification of bylaws Attached as <b>Annex- RD-6</b>	Not Required	Not Required	Not Required	Not Required
RD2.7	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Jhansi city is already covered under Amrut Yojana. Under this development of 7 nos. of Park is under process. Jhansi N.N has already developed 15 km of green belt area. Plantation of 72000 trees is completed for this financial year by Nagar Nigam 2020-2021 JDA has planted 11400 trees in the month of July 2020 within master plan area of Jhansi at present construction activities are going slowly here and there due to covid 19	83400	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	No	Completed	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
<b>C&amp;D1</b>	<b>Construction Activities</b>												
C&D1.1	Ensure transportation of construction materials in covered vehicles	Concerned officials are keeping regular vigil on the movement of trucks carrying construction materials Challans/ Penalty imposed = 00	Regular activity	15 days, and thereafter, continue as regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D1.2	Strict enforcement of CPCB guidelines for construction (use of green screens, side covering of digging sites, etc.)	1.UPPCB has launched dustapp www.ucepc.in/dustapp for the purpose of dust control self audit and a public notice was issued u/s 31A of Air act in the newspaper dated 23.09.2020 and through e-advertisement for the same 2.The app is functional since October 2020 and 01 construction projects have submitted online self dust control audit assessment online. 3.UPPCB has also initiative for installation of PTZ cameras at all the major construction sites with open access to the UPPCB server.	Regular activity	15 days & thereafter as regular activity	No	Regular activity	Text	Yes	Detail of Construction Site attached as <b>Annex-C&amp;D-1</b>	NA	NA	NA	NA
C&D1.4	Covering of construction site.	N.N. Jhansi makes aware the construction agencies for covering the construction areas to avoid dispersion of particulate matter. It is a strict order by N.N. for all engineers to monitor uncovered construction sites. If find uncovered, Impose Heavy Penalty under NGT directions and C&D waste Management Rules 2016 but presently no defaulters has been found.	Regular activity	15 days, and thereafter, continue as regular activity	No	Regular activity	Number	Yes	Detail of Construction Site attached as <b>Annex-C&amp;D-2</b>	Not Required	Not Required	Not Required	Not Required
C&D1.8	Enforcement of Construction and Demolition Waste Rules	According to Construction & Demolition Rules 2016, N.N. Jhansi has identified a land for processing of C&D waste. Transportation charges and penalty for illegal dumping are flourished in public domain. Scientific disposal of C&D waste is to be constructed. Challans/ Penalty imposed = 1275000	Regular activity	15 days, and thereafter, continue as regular activity	No	Completed	Text	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
C&D1.9	Control measures for fugitive emissions from material handling-conveying and screening operations	Regular inspection are being carried out by JDA/Nagar Nigam official Challans/ Penalty imposed = 00	Regular activity	15 days, and thereafter, continue as regular activity	No	Regular activity	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required

**VEHICLES**

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>VE1</b>	<b>Improve and strengthen PUC programme</b>												
VE1.1	Number of PUC centers in the city	17 PUC Centres are the district	17	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Completed	Number	Yes	List of 17 centers is Enclosed <b>Annex VE-1</b>	Not Required	Not Required	Not Required	Not Required
VE1.2	Regular checking of Vehicular emission and issue of Pollution under Control Certificate (PUC)	Checking of Vehicular emission and A total of 8300 PUCs have been issued till Dec 2020 during the FY 20-21.	Regular activity	180 days (For establishment of PUC center afterthat regular activity )	No	Regular activity	Number	Yes	As detail given in present status	Not Required	Not Required	Not Required	Not Required
VE1.3	Auditing and reform of Pollution Under Control (PUC) certification	8000 vehicles have been checked for PUC certificate	Regular activity	180 days (For establishment of PUC center afterthat regular activity )	No	Regular activity	Number	Yes	As detail given in present status	Not Required	Not Required	Not Required	Not Required
<b>VE3</b>	<b>Freight transport</b>												
VE3.4	Check overloading: Use weigh-in-motion bridges / machines (WIM) and Weigh bridges at entry points to the city to check the payload of commercial vehicles. As per the CMVR, a penalty of 10 times the applicable rate for overloaded vehicles is applicable.	NHAI has installed weigh in motion bridges on toll plazas of NH 25, 46, 75 and 44 around the Jhansi and Apr 20 to Dec 20) Number of vehicles Overload Challan: 146 Amount (Rs) received as penalty: Rs. 35.86 Lacs	4	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Completed	Number	Yes	As detail given in present status	Not Required	Not Required	Not Required	Not Required
<b>VE4</b>	<b>Clean fuel and fuel Quality</b>												
VE4.1	Check on fuel adulteration and random monitoring of fuel quality data	1. Weekly review meetings of the Supply Department are held with the sales managers of various oil companies. 2. Regular inspection and sampling of diesel / petrol outlets is being carried out regular inspection of quality of oil from the level of various oil companies. Inspections are also done with the representative of the oil company under the chairmanship of the District Supply Officer. 3. Filter paper for filter paper test is available at all retail outlets in the district No. of adulterated samples-00 Checked samples No.- 14	regular activity	As regular activity	No	Ongoing	Number	Yes	As detail given in present status	Not Required	Not Required	Not Required	Not Required
VE 4.4	Use of Bioethanol in the city/urban transport system/waste to energy.	Monthly sale of Ethanol approximately 600.0 Kilo Liter per Month. 10% Ethanol Blending is being done in petrol	As regular activity	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	No	As regular activity	Number	Yes	As detail given in present status	Not Required	Not Required	Not Required	Not Required

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>VE5</b>	<b>Parking Management</b>												
<b>VE5.1</b>	Prevent parking of vehicles in the non-designated areas	No. of vehicles found: 1697 No. of vehicles penalized: 1697 Amount (Rs) received as penalty: 116700 in Jan-March 2021	Regular activity	As regular activity	No	Regular activity	Number	Yes	As detail given in present status	Not Required	Not Required	Not Required	Not Required
<b>VE5.2</b>	Development of Multi-layer parking	Under Jhansi smart city limited 1 multilevel hydraulic project has proposed and shall be implemented in coming years. Name of the identified sites selected is: 1. Nagar Nigam Jhansi. For identified site DPR approved by SPV Board and NIT Issued. RFP to be uploaded.	1 Site	450 days (June 2022)	No	Ongoing	Number	Yes	As detail given in present status	23.58 Cr.	23.58Cr.	Not Utilized	Not Required
<b>VE5.3</b>	Penalise parking of vehicles in non designated areas	No. of vehicles found: 965 No. of vehicles penalized: 965 Amount (Rs) received as penalty: 168700	As regular activity	As regular activity	No	Regular activity	Number	Yes	As detail given in present status	Not Required	Not Required	Not Required	Not Required
<b>VE6.5</b>	Introduction of new electric buses (with proper infrastructure facilities such as charging stations) and CNG buses for public transport which will reduce plying of private vehicles on road and help to curb tail-pipe emissions.	Nagar Nigam Jhansi will receive 25 nos. of high-class heavy duty e-bus/vehicles from the Directorate of Transport Department. Supporting infrastructure will be proposed at Koncha Bhawar, which will be developed by the C & DS Jal Nigam, Jhansi, U.P. 3 acres of land in Koncha Bhawar already earmarked for city Bus and Charging Station. Under Jhansi Smart City Project, 10 Battery operated smart cart will be procured.	Under smart city plan	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	May-21	Ongoing	Number	No	As detail given in present status	Rs. 6.28 Cr. for Charging Station.	6.28Cr.	3.41Cr.	Not Required
<b>VE6.7</b>	Steps for promoting battery operated vehicles like Erickshaw/ECart	Work for a Project of 05 Electric Vehicles to play around Fort area for Elderly People and Differently abled is under progress. Selection of site for Charging Station done. Work to begin.	05 Nos.	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Ongoing	Text	Yes	As detail given in present status	Rs. 2.23 Cr. for Electric Vehicle & Charging Station and O&M for 5 years.	2.23 Cr.	Not Utilized	Not Required
<b>VE7.</b>	<b>Traffic Congestion</b>												
<b>VE7.2</b>	Synchronize traffic movements/Introduce intelligent traffic system for lane-driving	At present 10 traffic junctions have been enabled with traffic signals. Synchronization and testing is underway on these traffic signals. Total 13 junctions will be covered by Ms. L&T under ICCG project	13	Mar-21	No	Ongoing	Text	Yes	As detail given in present status	179.91 Cr.	179.91 Cr	45Cr.	Not Required

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
		Directions u/s 31A of Air act has been issued to SP Traffic for preparation and implementation of Interim Traffic Decogestion Plan.	Issue of direction	Dec-20	No	Issue of direction	Text	Yes	Copy of Direction. Annex-VE-2.	Not required	Not required	Not required	Not required
VE7.3	Prepare plan for construction of diversion ways/ bypasses to avoid congestion due to nondestined vehicles.	NHAI Bypass Jhansi to Lalitpur Highway Road already completed. Three over Bridge of road crossing under construction, A new by Pass of NHAI Digara to Khajuraho Highway via Bhagwantpura is under construction all the civil construction is going on and it may be completed and commissioned by 31.03.2021	Mar-21	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	No	Ongoing	Number	yes	As detail in present status	7254.55 Lakh	Not Released	Not Utilized	Not Required
VE7.4	Prepare plan for widening of road and improvement of infrastructure for decongestion of road.	Nagar Nigam under Jhansi Smart City Project is already in the process of decongesting such roads on priority basis. N.N. Jhansi has constructed widening of road. Under Jhansi Smart City Project making of 9.8 Km smart road has been awarded and its work order is quick to successfully bidder.	9.8 KM	Sep-22	06 Months (Under Litigation)	Under Litigation	Text	Yes	Under Litigation	92.98 Cr.	Not Released	Not Utilized	Not Required
VE8	<b>Launch Public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicle, lane discipline, etc.</b>	(Dated 22 to 28 June 2020, 05 to 11 October 2020 & 18, 24 November 2020 & March 2021) No. public awareness campaign: 38 No. of people participated: 5430	As regular activity	As regular activity	No	Regular activity	Text	Yes	As detail in present status	Not Required	Not Required	Not Required	Not Required
VE11	<b>Phase out old vehicles and vehicle scrappage policy</b>												
VE11.2	Restriction on plying and phasing out of 15 years old commercial diesel driven vehicles.	BS VI fuel is being supplied by IOCL, Terminal Depot Jhansi from 01-04-2020 and supply of such fuel is available and retrofitting of particulate filters in diesel vehicles to be done by automobile manufacturers	Complete Phase out 15 year old commercial diesel vehicles	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	Yes (Due to grace period of Covid -19)	Ongoing	Number	Yes	As detail in present status	Not Required	Not Required	Not Required	Not Required
VE11.3	Enforcement of law against visibly polluting vehicles: remove them from road, impose penalty, and launch extensive awareness drive against polluting vehicles.	Number of vehicles checked: 6311 Number of vehicles penalized: 63 Amount (Rs) received as penalty:Rs. 12500 in Jan-March 2021	Regular activity	As regular activity	No	Regular activity	Number	Yes	As detail in present status	Not Required	Not Required	Not Required	Not Required

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
VE11.4	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available.	BS VI fuel is being supplied by IOCL, Terminal Depot Jhansi from 01-04-2020 and supply of such fuel is available and retrofitting of particulate filters in diesel vehicles to be done by automobile manufacturers	Complete Phase out 15 year old commercial diesel vehicles	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	Yes (Due to grace period of Covid -19)	Ongoing	Number	Yes	As detail in present status	Not Required	Not Required	Not Required	Not Required
VE12	NMT												
VE12.1	Introducing cycle tracks along with the roads	Development/Strengthening of Cycle zone/Path already taken under Jhansi Smart city Project, which has been tendered. LOI and work order has been issued to the contractor. Length of cycle zone/path is 9.85 Km. Completion time of this project expected is 1 year.	9.8KM	Sep-22	06 Months (Under Litigation)	Under Litigation	Text	Yes	Under Litigation	92.98 Cr. (Along with Smart road)	Not Released	Not Utilized	Not Required

**INDUSTRIES**

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>IP1</b>	<b>Industrial air pollution control</b>												
IP1.2	Action against non-complying industrial units	01 show casue notice has been issued to M/s MPCC, (Common Bio Medical Waste Treatment Facility), Jhansi	Regular activity	Regular activity	No	Regular activity	Number (2)	Yes	As per detail given in present status <b>Annex IP-1</b> (Notice )	Not Required	Not Required	Not Required	Not Required
IP1.10	Ensuring installation/Up-gradation and operation of air pollution control devices in industries	70 air polluting units identified in district Jhansi. All units are operating and having adequate APCCS.	Regular activity	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Completed	Text	Yes	Attachment <b>Annex IP-2</b>	Not Required	Not Required	Not Required	Not Required
IP1.26	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries.	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel. Total No of B.G. in matter of CTE/CTO received in this office 12 Nos	Regular activity	60 days, and thereafter, regular activity	No	Regular activity	Yes	Yes	As per detail given in present status	Not Required	Not Required	Not Required	Not Required
<b>IP3</b>	<b>OCEMS in Industries</b>												
IP3.2	Implement Continuous Emission Monitoring System (CEMS) across all targeted and applicable polluting industry	Monitoring of industrial emission is being carried out through 04 Nos. of OCEMS. List of 4 Nos (1. M/s Paricha Thermal Power Project, Jhansi, 2. M/s Diamond Cement, Jhansi, 3. Khetan Chemical and Fertilizer, Jhansi, 4. M/s MPCC (CBWTF), Jhansi	Regular activity	60 days, and thereafter, regular activity	No	Regular activity	Number	Yes	As per detail given in present status	Not Required	Not Required	Not Required	Not Required
IP3.3	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	Under ICCC project of Smart City Mission, it is proposed to have environmental sensors 05 Nos prominent location of the city.  Additionally one mobile monitoring van is proposed under NCAP	5 Environmental sensors and 1 mobile van	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation)	Mar-21	Ongoing	Yes/No	Yes	As per detail given in present status	Rs. 0.36 Cr (ICCC project) Rs. 93.2 Lac	Nil	Nil	Nil
IP3.4	Live camera feed and to take action against non-complying industrial units	Total 04 nos.of Webcams are installed by the 04 industries. List of 4 Nos (1. M/s Paricha Thermal Power Project, Jhansi, 2. M/s Diamond Cement, Jhansi, 3. Khetan Chemical and Fertilizer, Jhansi, 4. M/s MPCC (CBWTF), Jhansi	Regular activity	60 days	No	Regular activity	Yes/No	Yes	As per detail given in present status	Not Required	Not Required	Not Required	Not Required
<b>IP5</b>	<b>Control of air pollution from Brick kilns</b>												
IP5.1	Adapting new technologies for Brick kilns	Converted to ZigZag - 00 (No brick kiln in Jhansi)	Not Required	120 days (Dec 2019)	No	Not Required	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP5.2	identification of brick kilns and their regular monitoring including use of designated fuel and closure of unauthorized units.	No brick kiln in Jhansi	Not Required	60 days (Oct 2019)	No	Not Required	Yes/No	No	Nil	Not Required	Not Required	Not Required	Not Required
IP5.3	Conversion of natural draft brick kilns to Force/induced draft.	Converted to ZigZag - 00 (No brick kiln in Jhansi)	Not Required	120 days (Dec 2019)	No	Not Required	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>IP11</b>	<b>Control of air pollution from generator sets</b>												
IP 11.6	Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Diesel Generators are totally banned. Challans/ Penalty imposed = 00	Regular activity	30 days (Sep 2019)	No	Regular activity		No	Nil	Not Required	Not Required	Not Required	Not Required

**WASTE AND BIOMASS- DUMPING AND BURNING**

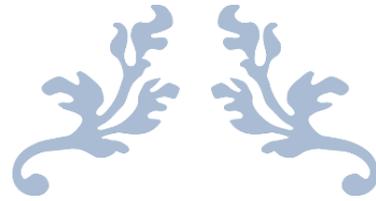
Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>BB1</b>	<b>Biomass Burning</b>												
BB1.1	Regular check and control of burning of municipal solid wastes	N.N. Jhansi is well aware and conscious for burning of Municipal Solid waste. All the Circle Sanitary Inspector are responsible for check and control. N.N. Jhansi also uses the Fire extinguisher at Masiha Ganj waste dump site for often burning in Solid Waste. No. of Nagar Nigam teams involved: 05 No. of inspectiooins conducted : 08	Regular activity	90 days (Dec 2019)	No	Regular activity	Number	Yes	As per detail given in present status	Not Required	Not Required	Not Required	Not Required
BB1.2	Defaulters for open burning to be imposed fines	Burning of leaves, garbage is highly discouraged in Jhansi Municipal area. It is encouraged to develop facility for composting of biodegradable waste in parks and green belt area under Solid waste Management project. N.N. Jhansi launches regular drive against open burning of Biomass/Garbage in Dumpsite Masiha ganj & Panchwati in the city areas. Spot fines and through Chalan enforcement drive use to executed on regular basis. Spot Fine Rs. 5000.00 has been Deposit.	Regular activity	90 days (Dec 2019)	No	Regular activity	Number	Yes	As per detail given in present status	Not Required	Not Required	Not Required	Not Required
BB1.3	Identify Garbage burning locations	Burning of leaves, garbage is highly discouraged in Jhansi Municipal area. It is encouraged to develop facility for composting of biodegradable waste in parks and green belt area under Solid waste Management project. N.N. Jhansi launches regular drive against open burning of Biomass/Garbage in the Dumpsite Masiha ganj & Panchwati in the city areas. Spot fines and through Chalan enforcement drive use to executed on regular basis.	Regular activity	30 days (Oct 2019)	NO	Regular activity	Number	Yes	As per detail given in present status	Not Required	Not Required	Not Required	Not Required
BB1.4	Prohibition/complete ban on garbage burning.	N.N Jhansi has been made and published by-laws complete ban on littering of streets and other sanitary violations. There is very strict monitoring by our Sanitary staffs and officers. Challans/ Penalty imposed = 00	Regular activity	180 days (Dec 2019)	No	Regular activity	Yes/No	No	Nil	Not Required	Not Required	Not Required	Not Required
BB1.5	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc.	Burning of leaves, garbage is highly discouraged in Jhansi Municipal area. It is encouraged to develop facility for composting of biodegradable waste in parks and green belt area under Solid waste Management project and constructed two Composting Plant at Muskan Jyoti Shivaji Nagar & Arva Asoosiate Near kashiram Park. N.N. Jhansi launches regular drive against open burning of Biomass/Garbage in the city areas. Spot fines and through Chalan enforcement drive use to executed on regular basis.	Regular activity	90 days (Dec 2019)	No	Regular activity	Yes	Yes	As per detail given in present status	Not Required	Not Required	Not Required	Not Required

BB1.8	Providing Organic Waste Compost machines , decentralization of processing of Waste, dry waste collection centers.	Composting pits for disposal of Horticulture waste are already been constructed in various Parks i.e.Vrindavan Verma Park, Maithili Sharan Gupt Park, Rani Laxmi Bai Park, Veerangana Nagar Park, Kashiram Park Masiha Ganj. No. of composit pits in each park: 02	Regular activity	90 days (Dec 2019)	No	Completed	Number	Yes	As per detail given in present status	10.0 Lac		Nil	Nil
BB1.9	Awareness for controlling of burning of agricultural waste and crop residue.	action plan for awareness generation & IEC Activities on crop residue management has been prepared by agricultural department for awareness on burning of crop residue.	Regular activity	Regular activity	Regular activity	ongoing	Regular activity	yes	Action Plan on Crop residue management for IEC activities. <b>Annex-WB-1</b>	Not Required	Not Required	Not Required	Not Required
BB1.10	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	For open plots and their construction, N.N. Jhansi will prepare Bye Laws/Guidelines within prescribed timeline. Regular Cleaning Being Done.	Regular activity	90 days	Mar-21	ongoing	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB1.11	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	For disposal of dead bodies of animals, N.N. Jhansi already prepared Carcass Management Plan and DPR is under consultation for approval .	Regular activity	360 days (Dec 2020)	DPR is under consultation for approval	ongoing	No	Yes	As per detail given in present status	5.0 Cr.	Nil	Nil	Nil
BB 1.12	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	N.N.Jhansi is already collecting the segregated waste from the door step of household and commercial established on regular basis by the dedicated compartmentalized vehicles/tri cycle by well appointed 6 door to door waste collection agencies. Two Wet waste composting plant established in Masha Ganj and Shivaji Nagar Jhansi . One Dry waste (Plastic waste Management) plant and 60 Porta Cabins has been established for dry waste collection and processing.	Regular activity	90 days (Dec 2019)	No	Completed	Text	Yes	As per detail given in present status	Not Required	Not Required	Not Required	Not Required
BB2	<b>Ensure segregation of waste at source</b>	N.N.Jhansi is already collecting the segregated waste from the door step of household and commercial established on regular basis by the dedicated compartmentalized vehicles/tri cycle by well appointed 6 door to door waste collection agencies. Two Wet waste composting plant established in Masha Ganj and Shivaji Nagar Jhansi . One Dry waste (Plastic waste Management) plant and 60 Porta Cabins has been established for dry waste collection and processing.	Regular activity	90 days (Dec 2019)	No	Completed	Number	Yes	As per detail given in present status	Not Required	Not Required	Not Required	Not Required
BB3	<b>Proper collection of Horticulture waste and its disposal following composting-cumgardening approach</b>	Composting pits for disposal of Horticulture waste are already been constructed in various Parks i.e.Vrindavan Verma Park, Maithili Sharan Gupt Park, Rani Laxmi Bai Park, Veerangana Nagar Park, Kashiram Park Masiha Ganj. No. of composit pits in each park: 02	Regular activity	90 days (Dec 2019)	No	Completed	Number	Yes	As per detail given in present status	10.0 Lac	10.0 Lac	10.0 Lac	Not Required

BB6	Check/stop on Stubble Burning	There has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. A total of 347 cases have been reported during Oct-Nov 2020	Zero tolerance	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Ongoing activity	Number Yes/No	Yes	Comprehensive Action Plan for Crop residue burning prepared by Agriculture Department. <b>Annex-WB-2.</b>	As per Action Plan			
BB11	Fire crackers—regulate to control their usage	As per Hon'ble Supreme Court's directions, sale of high decibel fire crackers was totally banned and only less polluting green crackers were allowed during this diwali.	Regular activity	30-11-2020	No	Completed	Text	Yes	As per detail given in present status	Not Required	Not Required	Not Required	Not Required
DF1	<b>Domestic Fuel</b>												
DF1.1	Increasing the LPG connections in low income strata.	Under the Ujjwala scheme, according to the new standards, free gas connections have been provided to 187565 families covered by the ration card of Antyodaya card holders and eligible Grahasthi families benefiting from SC / ST families. Training for the method and benefits of use of LPG is being provided at the time of issuing gas connections as well as in the awareness camps It was informed by the nodal officer that a small domestic gas cylinder of 05 kg is being processed by the oil company. Total gas connections issued - 492574 No. of beneficiaries - 187565 Lac families Use of wood for fuel through common gas connections is being zeroed. Hotel / Dhaba owners in the area are encouraged to stop using wood and use commercial gas cylinders. The administration is constantly working to complete the above work with the cooperation of the oil company in coordination with the sales managers of the LPG company, which has resulted in a reduction in consumption of wood and coal and control of air pollution.	Regular activity	30 days (Oct 2019)	No	Regular activity	Number (2)	Yes	As per detail given in present status	Not Required	Not Required	Not Required	Not Required

**AIR QUALITY DATA**

Action Code	Action Point	Field type	Attachment	Jan-20	Feb-20	Mar-20	Apr-20	May-20	Jun-20	Jul-20	Aug-20	Sep-20	Oct-20	Nov-20	Dec-20	Jan-21	Feb-21	Attachment Contents
AQ1.1	Monthly averages for PM2.5 (In µg/m3)	Number (12)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
AQ1.2	Monthly averages for PM10 (In µg/m3)	Number (12)	-	128.58	134.33	122.50	NA	32.34	36.15	49.95	63.05	62.72	91.40	155.26	89.41	171.33	161.00	-
AQ1.3	Monthly averages for SO2 (In µg/m3)	Number (12)	-	7.07	7.34	6.45	NA	2.68	2.92	3.54	4.02	5.57	5.93	8.96	7.03	9.57	9.31	-
AQ1.4	Monthly averages for NO2 (In µg/m3)	Number (12)	-	20.49	21.26	20.34	NA	6.88	8.71	11.57	13.02	14.77	15.77	19.51	17.15	19.92	19.57	-
AQ1.5	Annual averages for PM2.5 (In µg/m3)	Number (1)	-	-													-	
AQ1.6	Annual averages for PM10 (In µg/m3)	Number (1)	-	87.79													-	
AQ1.7	Annual averages for SO2 (In µg/m3)	Number (1)	-	5.59													-	
AQ1.8	Annual averages for NO2 (In µg/m3)	Number (1)	-	15.41													-	
AQ1.9	Monthly Meterological Data		No	-													-	



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# ANNEXURE

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**MICROLEVEL PLANNING OF CITY ACTION PLAN- JHANSI**  
**DEPARTMENT NAME: UTTAR PRADESH POLLUTION CONTROL BOARD**

**Air quality monitoring network**

Action point	Time Target	Implementation agencies
Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	15 days and thereafter as regular activity	UPPCB

**Micro level planning**

Project name	Details of work	Target reduction	Total Cost (In Lacs)	Project timeline	Source of funding	Funds released	Additional fund requirement	Officer responsible	
								Project implementation	Project review
Installation of CAAQMS in Jhansi city	<p>03 CAAQMS are required in Jhansi City as per CPCB norms.</p> <p>➤ UPPCB requested to CPCB for integration and connectivity of 02 CAAQMS installed in industrial units vide letter dated 08.12.2020 &amp; 03.03.2021 with requisite Informations in prescribed format. Connectivity yet to be awaited.</p> <p>➤ The request for relocation of 01 CAAQMS proposed Under CPSU-CSR fund by CPCB in Lucknow city has been proposed for Jhansi vide dated 22.12.2020.</p>	Low	Funds provided by CPSUs under CSR scheme. No funds required for CAAQMS installed in Industries.	Timeline to be provided by CPCB.	CPSU/CPCB	No	Not required to UPPCB	Chief Environment Officer (Laboratory) UPPCB	Member Secretary, UPPCB

**Timelines for the project – Installation of CAAQMS in Jhansi**

Activity	Sub-activity	Timeline							Remarks
		Sep 20	Oct 20	Nov 20	Dec 20	Jan 21	Feb 21	March 21	
Prebidding stage	Preparation of tender document								Completed by Industries
Bidding stage	Calling of bids & its approval								Completed
	Release of work order								Completed
Project execution	Procurement of CAAQMS								Completed
	Selection of location								Completed
	Installation of CAAQMS								Completed
	Connecting CAAQMS to the online CPCB server for real time monitoring								to be done by CPCB

	Calibration of CAAQMSs		Regular Activity
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### Mechanism for Monitoring, Review and reporting

Key performance indicators	Performance assessment (for 01 station of UPPCB)		Reasons for delay in completion	Steps taken to minimize the delay
	Parameter	Details		
Timely completion of activities	Procurement			
	Installation			
Operation of the CAAQMS	Total parameters analysed			
	No. of non-operation days			
	Calibration of CAAQMSs			
Data availability and usage	Setting public alerts when pollution is high			
	Data availability on public domain through SAMEER App			
	Trend analysis of level of pollutants over a period of time			

## Knowledge and database augmentation – Source apportionment studies (Monthly)

Action point	Time Target	Implementation agencies
Comprehensive Source Apportionment, Emission Inventory & Carrying Capacity Assessment	approx. 3 years(after receiving of funds from CPCB/MoEF&CC)	UPPCB

## Micro level planning

Project name	Details of work	Target reduction	Total Cost (In Lacs)	Project timeline	Source of funding	Funds released	Additional fund requirement	Officer responsible	
								Project implementation	Project review
Comprehensive Source Apportionment, Emission Inventory & Carrying Capacity Assessment study for Jhansi	Work will be started after receiving the funds from CPCB/MoEF&CC.	-	Rs 150 lacs	03 Years after receiving of funds	CPCB/MoEF&CC	Nil	Rs. 150 lacs	Chief Environment Officer (Laboratory) UPPCB/ AQM Division, CPCB, Delhi	Member Secretary, UPPCB/ AQM Division, CPCB, Delhi
Rapid study of Source Apportionment & Carrying Capacity for Jhansi	Rapid study of Source Apportionment & Carrying Capacity for Jhansi is undergoing by IIT-Kanpur	-	Rs. 6.19 lacs	June 2021	UPPCB	Rs.6.19 lacs	No		

## Timelines for the *Comprehensive SA/EI* study for JHANSI (Expected timeline depending on the work order issued by CPCB, Delhi)

Activity	Sub-activity	Timeline (Acctual timeline to be provided by CPCB, Delhi)						Remarks
		Sept 21	Oct 21- Sep 22	Sept 22- Dec 22	Jan 23 – Jul 23	Aug -Oct 23	Nov 23- Dec 23	
			25%	25%	25%	25%		
Proposal stage	Release of work order							
Project execution	Data collection for emission inventory							
	Preparation of emission inventory							
	Procurement & establishment of monitoring stations							
	Sampling & Analysis							
	Dispersion & Receptor modelling							
	Data interpretation & compilation , Draft Report							
	Final report preparation & submission							
Presentation & discussion on the submitted report								

**Timelines for the Comprehensive CC study for JHANSI (Expected timeline depending on the receiving of funds)**

Activity	Sub-activity	Timeline(Acactual timeline to be provided by CPCB, Delhi)					Remarks
		Sept 21	Oct 21- Jan-22	Feb22- Apr 22	May22- Jul 22	Aug22 - Oct22	
			25%	25%	25%	25%	
Proposal stage	Release of work order						
Project execution	Data collection and compilation of monitored data for the 10 years						
	Preparation of emission inventory						
	Application of dispersion model						
	Literaturereview and protocol for CC						
	Data interpretation & compilation						
	Final report preparation & submission						
	Presentation & discussion on the submitted report						

**Timelines for the Rapid study of Source Apportionment & Carrying Capacity (undergoing)**

Activity	Sub-activity	Timeline					Remarks
		April 20	June 20 -Dec 20	Jan 21- Feb21	March 21	May- July 21	
			25%	25%	25%	25%	
Proposal stage	Release of work order						
Project execution	Data collection and compilation of monitored data for the 10 years						
	Preparation of emission inventory						
	Application of dispersion model						
	Literaturereview and protocol for CC						
	Data interpretation & compilation						
	Final report preparation & submission						
	Presentation & discussion on the submitted report						

**Mechanism for Monitoring, Review and reporting (Monthly)**

Key performance indicators	Performance assessment		Reason for delay in completion	Steps taken to minimize the delay
	Parameter	Details		
Timely completion of activities	Total operational activities			

	Activities completed within timeline			
	Total time slippage w.r.t. original timeline			
Refinement of action plan based on recommendations of SA study	Addition & prioritization of action points as per the recommendations			
	Identification of hotspots & high impact sources on air pollution of the city			
	Micro planning & implementation for control of pollution due to high impact sources and of hotspots			
Monitoring	Impact on hotspots& high impact pollution sources due to focussed actions			



# Uttar Pradesh Pollution Control Board

## Training Calendar 2021-2022

### A. Training and Capacity building of UPPCB officials

S. No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	Remarks
1	Functioning of Air Pollution Control System (APCS) installed in Industries	Online	UPPCB	Dec-21	3 Days	Jan-March 2022	10/ NAC	Timeline is subjected to availability of funds under XV FC
2	Training for Preparation and Up-gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for up-gradation of City Clean Air Action Plans	Online	UPPCB	Jan-22	5 Days	Jan-March 2022	5/NAC	Timeline is subjected to availability of funds under XV FC

3	Training on Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions	Online	UPPCB	Sep-21	2 days	Jan-March 2022	10/NAC	Timeline is subjected to availability of funds under XV FC
4	Training on Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc. along with data interpretation	Online	UPPCB	Sep-21	3 Days	Dec 2021-Feb 2022	10/NAC	Timeline is subjected to availability of funds under XV FC
5	Training on Virtual monitoring of pollution sources through online portal from Control Rooms	Online	UPPCB	Jun-21	2 days	July- Dec 2021	10/NAC	Timeline is subjected to availability of funds under XV FC
6	Training on the Use of Laboratory Information Management System (LIMS)	Online	UPPCB	Jun-21	3 Days	July- Dec 2021	10/NAC	Timeline is subjected to availability of funds

								under XV FC
7	Training on Noise Monitoring, preparation of Noise Maps and data interpretation	Online	UPPCB	Jun-21	2 Days	July- Dec 2021	2/NAC	Timeline is subjected to availability of funds under XV FC
8	GIS Training for Air Pollution Source Identification and their Monitoring	Offline	Residential Training Conducted by Remote Sensing Application Centre, Lucknow	-	1 week	11 May- 18 May	2 UPPCB HQ & 1 from each NAC Total 9	
9	Advance Instrumental Analytical Techniques and Preventive Maintenance	Offline	National Institute of Occupational Health, Nirmal Bhavan, Poojanahalli Road, Off NH-7, Devanahalli Taluk, Kannamangala Post, Bangalore-562 110	-	1 week	7 June- 14 June	2 UPPCB HQ & 1 from each NAC Total 9	
10	Advance Instrumental Analytical Techniques (AAS, ICP-OES, XRF, GC-MS, ATDGC, HPLC, IC, EC/OC, TOC etc.)	Offline	Analytical Instrumentation Division, National Environmental Engineering Research Institute, Nehru Marg, Nagpur-440 020	-	1 week	15 June- 21 June	2 from UPPCB HQ	

11	Training on Preparation of Standard Operating Procedures for Analytical Techniques	Offline	IITR, Lucknow	–	1 week	12 July- 18 July	2 UPPCB HQ & 1 from each NAC Total 9	Timeline is subjected to availability of funds under XV FC
12	Training on Measurement Uncertainty	Offline	4-days Training conducted by BIS/ CIPET	–	4- days	16 Aug-19 Aug	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
13	Laboratory Quality Management & Internal Audit as per ISO: IEC 17025:2017	Offline	4-days Training conducted by BIS/ CIPET	–	4- days	13 Sept-16 Sept	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
14	Real Time Monitoring of Continuous Ambient Air Quality Monitoring (CAAQM), Merits, Demerits, Standard Operation & Maintenance Procedures, Data Validation, Interpretation & Presentation. Calibration &	Offline	Private Vendor	–	3 days	20 April- 22 April	2 from UPPCB HQ	

	Quality Assurance, Uncertainty Aspects and Related Formats/ Check Lists							
15	Air Pollution Control Devices & OCEMS for various sectors	Offline	Environment Management Division, Engineering Staff College of India, GachiBowli, Hyderabad – 500 032	–	1 week	4 october-10 October	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
16	Environmental Data Interpretation, Compilation, Analysis, Presentation and Reporting – Hands-on- Training and Case Study	Offline	Indian Statistical Institute, 7, S.J.S. Sansanwal Marg, New Delhi -110 016	–	1 week	18 Dec-24 Dec	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
17	Environmental Legislations, Interpretation, Enforcement, Legal and Statutory	Offline	National Law School of India University, Post Bag No. 7201, Nagarbhavi, Bangalore – 560 072 (Karnataka)	–	1 week	3 Jan,22 - 9 Jan,22	2 from UPPCB HQ	Will be subjected to COVID-19 Pandemic Conditions

	Requirements – Case Studies							
<b>B. Training and Capacity building of Urban Local Bodies and Other Stakeholders</b>								
S.No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	
1	For Air Pollution Control System (APCS) Operators & Supervisors in Industries for effective functioning of APCS	online	UPPCB	Dec-21	1 Week	Jan-March 2022	50/ NAC	Timeline is subjected to availability of funds under XV FC
2	For Boilers Operators with the objective of ensuring Efficient & Pollution free operation of Boilers installed in the industries	online	UPPCB	Dec-21	1 Week	Jan-March 2022	50/ NAC	Timeline is subjected to availability of funds under XV FC
3	For employees of ULBs regarding Control of Air Pollution	online	UPPCB	Sep-21	5 Days	Oct 2021- March 2022	All concerned employees of ULBs	Timeline is subjected to availability of funds under XV FC

4	For Site Incharge and Supervisors of Construction & Infrastructure Development Projects for control of Dust Pollution and use of Dust App	online	UPPCB	Sep-21	3 Days	Oct 2021- March 2022	All operative construction projects	Timeline is subjected to availability of funds under XV FC
5	For Making the RWAs & Citizens to adopt environmentally friendly practices and motivate them to lead reduced pollution load lifestyles and recognising them as Paryavaran Prahari along with development of a Mobile App	online	UPPCB	Sep-21	1 week	Oct 2021- March 2022	For Mass Awareness	Timeline is subjected to availability of funds under XV FC
<b>C. Training and Capacity building of Local Technical Institutes with the help of IoR identified under NKN</b>								
S.No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	

1	Preparation and Up gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for upgradation of City Clean Air Action Plans	online	UPPCB	Dec-21	5 Days	Jan-March 2022	05/ Local Institutes	Timeline is subjected to availability of funds under XV FC
2	Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions	online	UPPCB	Dec-21	3 days	Jan-March 2022	05/ Local Institutes	Timeline is subjected to availability of funds under XV FC
3	Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc.	online	UPPCB	Dec-21	4 Days	Jan-March 2022	50/ Local Institutes	Timeline is subjected to availability of funds under XV FC

## Action Taken Report of Jhansi City upto Feb-2021

### a) Enforcement

S. No.	Air pollution sources	No. of teams deputed for inspection	No. of total inspections	No. of defaulters	Action taken					
					Notices	Cases referred for fine under NGT Act.	Fine imposed	Fine collected (in Rs.)	Show cause notice	No. of Closures done
1.	Industrial activity	1	52	24	18	2	411500	0	4	0
2.	Open burning • Municipal • Biomass	1	50	8	4	0	0	0	0	0
3.	Dust from Building Construction projects/ Highways/ Building materials	1	3	3	2	0	0	0	0	0
4.	Dust from Construction & Demolition Activities	1	2	2	2	0	1275000	0	0	0
5.	Air Pollution from Brick Kilns	1	4	4	4	0	0	0	0	0
6.	Visible Polluting Vehicle	1	0	15	0	0	150000	0	0	0
7.	Old Polluting Vehicle	1	0	288	0	0	1624500	0	0	0
<b>Total</b>		<b>7</b>	<b>111</b>	<b>344</b>	<b>30</b>	<b>2</b>	<b>3461000</b>	<b>0</b>	<b>4</b>	<b>0</b>

Letter No.:N.G.T.-652/81-7-2020-09(Writ)/2016 T.C.

From,

Sudhir Garg,  
Principal Secretary,  
Government of Uttar Pradesh.

To,

Member Secretary,  
National Disaster Management Authority,  
NDMA Bhawan, A-1, Safdarjung Enclave,  
New Delhi - 110029.

Environment, Forest &  
Climate Change Section-7,

Lucknow : Dated: 22-December, 2020

Sub:- Compliance of order of Hon'ble National Green Tribunal dated 20.11.2019 passed in O.A. No. 681/2018 in the matter of News item published in "The Times of India" Authored by Shri Vishwa Mohan titled "NCAP with multiple timelines to clean air in 102 cities to be released around August 15" reg.

Dear Sir,

Please refer to the captioned order of Hon'ble NGT dated 20.11.2019 vide which it was directed that the emergency arising out of severe air pollution levels may be treated as a disaster and an Emergency Response System may be developed accordingly. The relevant operative portion of the order dated 20.11.2019 is reproduced below-

*".....27. With regard to finalization of Emergency Response System (ERS), we are of view that the State Disaster Management Authorities in coordination with the SPCBs/PCCs and State Units of Meteorological Departments may include emergency as a part of disaster management and develop ERS accordingly which may be placed in public domain."*

In order to ensure compliance of this order, Uttar Pradesh Pollution Control Board had issued a direction under section 31A of the Air (Prevention and Control of Pollution) Act, 1981 dated 18.02.2020 to Uttar Pradesh Disaster Management Authority (UPSDMA) for development of Emergency Response System. The matter was also reviewed by Chief Secretary, Government of Uttar Pradesh on 02.12.2020 in which UPSMA submitted that the guidelines for treating the emergency arising out of severe air pollution levels as disaster and development of ERS have not been issued by the apex body namely National Disaster Management Authority (NDMA). It was decided in the said meeting dated 02.12.2020 that a request letter for issuance of the required guidelines may be sent to NDMA, Central Pollution Control Board and Ministry of Environment Forest & Climate Change, Government of India.

Therefore, it is requested that the Guidelines for treating the emergency arising out of severe air pollution levels as disaster and development of ERS accordingly may kindly be issued at the earliest so that the necessary steps may be taken up by the State for compliance of orders of Hon'ble NGT.

Yours Sincerely,

(Sudhir Garg)  
Principal Secretary.

CEO (Lab)  
Lucknow  
22-12-2020  
(शशीष तिवारी)  
गदस्य सक्ति

SA(S)  
20/12/20  
CSO

**Letter No.:N.G.T.-652/81-7-2020-09(Writ)/2016 T.C., Dated.**

**Copy:** For taking up necessary action for issuance of guidelines to-

1. Secretary, Environment, Forest & Climate Change, Government of India, Indira Paryavaran Bhawan, Jorgabh Road, New Delhi – 110003.
2. Chairman, Central Pollution Control Board Parivesh Bhawan, East Arjun Nagar, Delhi – 10032.
3. Member Secretary, UP State Disaster Management Authority, Picup Bhawan, B-2 Ground floor, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010.
4. Member Secretary, UP Pollution Control Board, Lucknow.

  
( Sudhir Garg )  
Principal Secretary.



# Uttar Pradesh Pollution Control Board

## Public Awareness & Engagement Calendar FY - 2021-22

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
1	April-June 2021	Clean Environment Hackathon, 2021 (Online Hackathon for moonshot awareness campaign tool to help people to assess environmental impact of their lifestyle, thereby coaxing them to reduce their environmental footprints.)	UPPCB	Students & Professionals	UPPCB/CSR Funds
2	April 2021- March 2022	Paryavaran Prahari Programme for orientation of people on various environmental issues by involving them in IEC activities	UPPCB	All Citizens	UPPCB Funds
3	22 <sup>nd</sup> April, 2021	World Earth Day – Restore Our Earth	Madhyamik Shiksha/Basic Education & Industries	Class 1 – 12/ Industries	Departmental Funds & CSR Funds
4	5 <sup>th</sup> June	World Environment Day – Ecosystem Restoration	Environment, Forest & Climate Change Department U.P.	Schools/Colleges/ RWAs /Industries	Government Funds & CSR funds

<b>S. No.</b>	<b>Date</b>	<b>Theme/Issue</b>	<b>Organizing Department/Agency</b>	<b>Target Group</b>	<b>Source of Funding</b>
5	1 <sup>st</sup> July – 7 <sup>th</sup> July, 2021	Van Mahotsav (Plantation Drives)	All Departments/Agencies/Industries and Individuals	Schools/Colleges/RWAs/Industries/Government Departments	Government Funds & CSR funds
6	16 <sup>th</sup> September, 2021	World Ozone Day - Ozone: All there is between you and UV	Environment, Forest & Climate Change Department U.P.	Schools/Colleges/RWAs/Industries	
7	20 <sup>th</sup> September – 23 <sup>rd</sup> September, 2021	PUC Awareness Drive	Transport Department UP	All Stakeholders	Departmental Funding
8	24 <sup>th</sup> September, 2021 – 30 <sup>th</sup> September, 2021	Graded Response Action Plan Awareness Workshop	UPPCB & District Environment Committee	All Stakeholders	UPPCB Funds
9	1 <sup>st</sup> October, 2021	C&D Waste Management Awareness Workshop	Urban Development Department	CREDAI/Builders/Contractors	Departmental Funding
10	2 <sup>nd</sup> October, 2021	Solid Waste Management – Engaging Ragpickers and Society	Urban Development Department	RWAs/Rag pickers/Waste Warriors	Departmental Funding
11	October, 2021 – Every Saturday	Plogging: Plog-a-thon	UPPCB	RWAs/Industries/Institutes/Schools	

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
12	25 <sup>th</sup> October, - 29 <sup>th</sup> October, 2021	Fire Crackers Awareness Campaign	Higher/Madhyamik/Basic Education Department & District Environment Committee	Schools/Colleges/ RWAs	Departmental Funding
13	11 <sup>th</sup> January – 17 <sup>th</sup> January, 2022	Road Safety Awareness – Traffic Management & Air Pollution	Transport Department & Traffic Police	All Stakeholders	Departmental Funding
12	24 <sup>th</sup> January, 2022	Circular Electronics Day – Electronic Waste Awareness Workshop	UPPCB	All Stakeholders	UPPCB & CSR Funds
13	2 <sup>nd</sup> February, 2021	World Wetland's Day Awareness Programme	Environment, Forest & Climate Change Department U.P.	All Stakeholders	Departmental & CSR funding

*Note: Complete Programme details to be made available on [www.uppcb.com](http://www.uppcb.com) a month in advance*

क्र.सं.	कार्य का नाम
1	वार्ड नं 27 अजय इन्चलेव से लक्ष्मी तालाब की ओर नाला सफाई का कार्य।
2	वार्ड नं 45 छानियापुरा में शिव होटल तथा सामुदायिक शौचालय से अजय इन्चलेव तक नाला सफाई का कार्य।
3	वार्ड नं 27 शिवाजी नगर में न्यू ब्रिलिएण्ट स्कूल से श्याम घोषड़ा कुण्ड तक नाला सफाई का कार्य।
4	वार्ड नं 18 में कानपुर रोड पर कब्रिस्तान से नई तहसील व श्याम फर्नीचर होते हुए बिलिएण्ट पब्लिक स्कूल के पीछे तक नाला सफाई का कार्य।
5	वार्ड नं 53 खण्डेराव गेट में आतियाताल के चारों ओर तथा तालाब से दीक्षित जी के मकान तक नाला सफाई का कार्य।
6	वार्ड नं 39 होमगार्ड ट्रेनिंग सेन्टर के पीछे अरविन्द के मकान से मनोज वर्मा से होते हुये बन्धन वाटिका तक नाला सफाई का कार्य।
7	वार्ड नं 39 दतिया गेट बाहर में घोबी घाट के पास ईदगाह से नागो जी की पुलिया से फिल्टर रोड तक नाला सफाई का कार्य।
8	वार्ड नं 08 नई बस्ती में आतिया तालाब रोड से रामजानकी मन्दिर होते हुये एवं श्री पठला हनुमान मन्दिर होते हुये मेन रोड घटोरिया तक नाला सफाई का कार्य।
9	वार्ड नं 08 नई बस्ती में सर्व यू0पी0 ग्रामीण बैंक से आयुर्वेदिक रिसर्च संस्थान के अन्दर होते हुये एवं ईदगाह होते हुये पठोरिया की पुलिया तक नाला सफाई का कार्य।
10	वार्ड नं 37 एवं वार्ड नं 39 में युदरी महिला शौचालय के पास कुशवाहा के खेत होते हुए सूजे खा खिड़की के आग तक नाला सफाई का कार्य।
11	वार्ड नं 27 में कैलाश रेजीडेन्सी से लक्ष्मीतालाब की ओर नाला सफाई का कार्य।
12	वार्ड नं 14 झाकन बाग में क्रिश्चियन हॉस्पिटल से बी0आई0सी0 गण्ड होते हुए नगरिया कालोनी होते हुए व श्री काली माई मन्दिर एवं कोरी धर्मशाला के पीछे से होते हुए कसाई मण्डी रोड की पुलिया तक नाला सफाई का कार्य।
13	वार्ड नं 03 नट्टागांव में सामुदायिक शौचालय से सिगर्स पुलिया तक नाला सफाई का कार्य।
14	वार्ड नं 27 शिवाजी नगर में श्री रामसेवक के मैदान से हनुमान जी मन्दिर, कानपुर रोड तक नाला सफाई का कार्य।
15	वार्ड नं 44 सिविल लाइन्स उत्तरी भाग अशोक होटल से इलाहाबाद बैंक रोड श्री राजेश पुरोहित के मकान के पास तक नाला सफाई का कार्य।
16	वार्ड नं 51 में ईलाइट सिनेमा के पास पुलिया से एस0एस0पी0 ऑफिस होते हुए अरोरा आर्टिकल तक नाला सफाई का कार्य।
17	शिवपुरी रोड पर नन्दनपुरा पुलिया से श्री मंगल सिंह कुआं होते हुए श्री लहर की देवी मन्दिर के पीछे स्थित पुलिया के आगे पक्के नाले तक नाला सफाई का कार्य।
18	वार्ड नं 35 के अन्तर्गत ताज कम्पाउण्ड कब्रिस्तान से नन्दनपुरा पुलिया तक नाला सफाई का कार्य।
19	वार्ड नं 23 लहरगिर्द में एस0आई0सी0 स्कूल के पीछे से श्री लहर की देवी मन्दिर के पीछे तक नाला सफाई का कार्य।
20	वार्ड नं 44 सिविल लाइन्स उत्तरी सर्किट हाउस से ब्रजरानी गार्डन एवं तुलसी होटल से चावला जी होते हुए कच्चे पुल तक नाला सफाई का कार्य।
21	वार्ड नं 36 व 46 के अन्तर्गत कच्चापुल से प्रेमगंज होते हुये एस0आई0सी0 के पीछे नाला सफाई का कार्य।
22	वार्ड नं 46 सीपरी बाजार कारगिल पार्क के पास वनी पुलिया से पं0 विवाह घर होते हुए नालगंज की पुलिया तक नाला सफाई का कार्य।
23	वार्ड नं 41 में श्री उद्यम सिंह के मकान से श्री शंकर जी मन्दिर होते हुये मुन्ना बिल्डिंग मेटेरियल होते हुये व शंकर विल्डिंग वर्क्स होते हुये नहर की पुलिया तक (शंकर जी मन्दिर के सामने निर्माणधीन नाला छोड़कर) नाला सफाई का कार्य।
24	वार्ड नं 41 शिवपुरी रोड पर नहर की पुलिया से शिवपुरी रोड क्रॉस करते हुए जिला होम्योपैथिक चिकित्सालय होते हुए आल्हाघाट मन्दिर तक नाला सफाई का कार्य।

25	वार्ड नं० 02 तालपुरा में सरस्वती ज्ञान मन्दिर के सामने से कैलाश रेजिडेन्सी की दीवार से होते हुए अजय इन्क्लेय तक नाला सफाई का कार्य।
26	वार्ड नं० 11 बाहर सैयर गेट में कलारी से श्री सतीश अहिरवार होते हुए कसाई मण्डी तिराहा तक नाला सफाई का कार्य।
27	वार्ड नं० 12 एव 05 में गढ़िया फाटक से अरूण डिस बाले के मकान से कबरस्तान सुमेर नगर की पुलिया होते हुए पहाड़ी कालोनी तक नाला सफाई का कार्य।
28	वार्ड नं० 12 स्कुलपुरा में एम0एस0राजपूत स्कूल की पुलिया से राजबहादुर के मकान तक नाला सफाई का कार्य।
29	वार्ड नं० 07पुलिया नं० 9 में महाराज सिंह नगर पुलिया से टपरियन पुलिया तक नाला सफाई का कार्य।
30	वार्ड नं० 25 बगीचा रेलगज तेल वाली पुलिया से जयसवाल हाउस होते हुये सार्वजनिक शौचालय के आगे तक नाला सफाई का कार्य।
31	वार्ड नं० 06 मोहल्ला तलेया नैनागढ़ में श्रीमती बन्दना यादव के मकान से दीपक अग्रवाल के प्लाट तक नाला सफाई का कार्य।
32	वार्ड नं० 10 मोहल्ला महावीरन के लोहार की पुलिया से विगल गुप्ता वाया साहू आटा चक्की तक नाला सफाई का कार्य।
33	वार्ड नं० 13 नगरिया कुआ में अजनी मन्दिर की पुलिया से जगमान के खेत तक नाला सफाई का कार्य।
34	पचकुईया मन्दिर होते हुये भाण्डेशी गेट नगरिया कुआ तक नाला सफाई का कार्य।
35	वार्ड नं० 32 पिछोर में मेडीकल वाउण्ड्री के अन्दर 700 मी० लम्बाई में नाला सफाई का कार्य।
36	वार्ड नं० 27 में लक्ष्मी गेट से लक्ष्मी तालाब तक नाला सफाई का कार्य।
37	वार्ड नं० 37 बसल कालोनी से पठौरिया तक नाला सफाई का कार्य।
38	वार्ड नं० 37 एव वार्ड नं० 39 में पठौरिया मन्दिर की पुलिया से फिल्टर रोड तक नाला सफाई का कार्य।
39	वार्ड नं० 30 उन्नाव गेट बाहर खुमान का बगीचा पुलिया से अंजनी माता मन्दिर पुलिया तक नाला सफाई का कार्य।
40	वार्ड नं० 26 जी० माउण्ट हाई स्कूल में पहाड़ी कालोनी होते हुए खोडन की पुलिया से ऋषि गोरवामी के मकान तक नाला सफाई का कार्य।
41	वार्ड नं० 07 पुलिया नं० 9 में नारायणसिंह फार्म हाउस से श्मशानघाट होते हुए लखकुश स्कूल तक नाला सफाई का कार्य।
42	वार्ड नं० 15 गढ़ियागांव में बहादुर मैरिज गार्डन से शाजिद के मकान तक नाला सफाई का कार्य।
43	वार्ड नं० 22 राजगढ़ में एल्टिगो कालोनी के बगल से बाउण्ड्रीवाल के किनारे रोड पर बनी पुलिया तक 300 मीटर लम्बाई में नाला सफाई का कार्य।
44	वार्ड नं० 09 हसारी टपरियन में टपरियन पुलिया से श्री अशोक बाल्मिकि के मकान से शौचालय तक नाला सफाई का कार्य।
45	वार्ड नं० 31 लहरगिर्द अन्तर्गत सूती मिल महेन्द्रपुरी कालोनी शिवहरे के मकान से बड़े पुल के आगे खेत तक नाला सफाई का कार्य।
46	वार्ड नं० 31 लहरगिर्द के अन्तर्गत हाईवे नहर सैनिक ढाबा से बबू यादव के मकान के पीछे से होते हुए शक्ति मन्दिर के आगे तक एव पेज फेक्ट्री के पास सरदार जी के मकान तक नाला सफाई का कार्य।
47	वार्ड नं० 3 भटटागांव में श्री नशरद के मकान से नन्दराम के मकान तक नाला सफाई का कार्य।
48	वार्ड नं० 05 ईसाईटोला में बाबा गैस बैल्टिंग की दुकान से बबू यादव महेश जगराम बाबू के मकान होते हुए चन्द्रप्रकाश के मकान तक नाला सफाई का कार्य।
49	वार्ड नं०-57 के अन्तर्गत मिशन कम्पाउण्ड से होते हुए सुल्तान खान के मकान से जी०आई०सी० से ग्वालियर रोड तक नाला सफाई का कार्य।
50	वार्ड नं०-40 में सीपरी पुल से नन्दनपुरा पुलिया तक नाला सफाई का कार्य।
51	वार्ड नं० 16 मसीहा गज सतीष मारुटर के मकान के पीछे से राजय चौहान के मकान , बड़े नाले तक नाला सफाई का कार्य।
52	वार्ड नं० 50 के अन्तर्गत बाहर बडागांव गेट श्री अर्जुन सिंह यादव से नवीन चन्द्र पाण्डेय होते हुये लक्ष्मीताल तक नाला सफाई का कार्य।
53	वार्ड नं० 41 आवास विकास में मंगल सिंह यादव से बैकर्स कालोनी मोड़ तक नाला सफाई का कार्य।

54	वार्ड नं0 23 लहरगिर्द में पहच नदी जय अकदमी गेट से बिहारी चौराहा तक नाला सफाई का कार्य।
55	वार्ड नं0 23 लहरगिर्द में नन्दनपुरा पुलिसिया से राजघाट चौराहा होते हुए जे0एम0के0मोडर्स तक नाला सफाई का कार्य।
56	वार्ड नं0 40 में बालाजी मन्दिर से रसाबहार कालीनी मन्मी यादव के मकान होते हुए छोटी माता मन्दिर पोले घर से आगे तक नाला सफाई का कार्य।
57	वार्ड नं0 40 में पुरानी कलारी चौराहा से होटल हाईवे गोरवामी कम्पाउण्ड होते हुए नन्दनपुरा चौराहा तक नाला सफाई का कार्य।
58	वार्ड नं0 39 के अन्तर्गत ऐशबाग कालीनी से बन्धन वाटिका तक नाला सफाई का कार्य।
59	वार्ड नं0 38 अलीगोल खिडकी से पूर्व पार्सद के मकान के पहले से पुलिसिया तक नाला सफाई का कार्य।
60	वार्ड नं0 32/27 के अन्तर्गत भारत पेट्रोल पम्प से मेडिकल पुलिस चौकी गेट नं0 1 तक नाला सफाई का कार्य।
61	वार्ड नं0 50 के अन्तर्गत बडागाव गेट से सूजे खा खिडकी कोर्ट के किनारे गोपाल का बगीचा होते हुए भूतनाथ मन्दिर तक नाला सफाई का कार्य।
62	वार्ड नं0 50 के अन्तर्गत गुदरी नाले खिडकी से बाहर के पुरा होते हुए अमन का बगीचा घूना भटटी तक नाला सफाई का कार्य।

## Annex- RD-2

### RD 1.2 – Maintain potholes free roads

क्र०सं०	सड़क का नाम	लम्बाई (कि०मी०)
1	वार्ड नं० 23 लहरगिर्द में श्री मुन्ना खान से श्री रामदास के मकान तक।	0.13
2	वार्ड नं० 43 चमनगंज पुलिस चौकी से रसबहार चौराहा तक।	0.18
3	वार्ड नं० 51 सिविल लाइन्स में श्री अशोक यादव से डी०आई०जी०रोड पर तथा सुन्दर बिहार शेखर गैस वाले से रूबी टीचर होते हुए वीरेन्द्र खण्डेराव तक।	0.28
4	वार्ड नं० 44 सिविल लाइन्स में मधु सक्सेना के मकान से श्री मुकेश साहू के मकान तक एवं बी०बी०राय के मकान तक।	0.35
5	वार्ड नं० 58 गोसाँइपुरा मानिक चौक से सिंधी तिराहे से मानिक चौक तक।	0.50
6	वार्ड नं० 19 बंगलाघाट में सेवक राम नमकीन भण्डार से बड़ागांव गेट तक।	0.50
7	वार्ड नं० 20 गुदरी में चौराहे से ओम बेकरी तक मुख्य सड़क तक।	0.46
8	वार्ड नं० 56 दतिया गेट से गंधीगर टपरा तक मेडीकल स्टोर तक।	0.60
9	वार्ड नं० 37 दतिया गेट बाहर में नेहा ब्यूटी पार्लर से ग्वालियर रोड तक।	0.40
10	वार्ड नं० 12 स्कूलपुरा में यादव दूध भण्डार से मस्जिद होते हुए बी०एस०एन०एल० आफिस तक हाट के मैदान तक।	0.40
11	वार्ड नं० 44 सीताराम के पीछे आशीष राठौर से हरीश शर्मा एवं भार्गव जी के मकान से शंकर जी के मन्दिर तक।	0.32
12	वार्ड नं० 12 स्कूलपुरा में गढ़ियाफाटक से भारती आप्टिकल की दुकान तक।	0.37
13	वार्ड नं० 1 हंसारी में मां गजानन आई०टी०आई० से कल्लू के मकान , मुख्य मार्ग तक।	0.24
14	वार्ड नं० 51 सिविल लाइन्स में श्री विनय अग्रवाल से पी०एन०गर्ग तक।	0.15
15	वार्ड नं० 5 इसाईटोला में कब्रिस्तान से खातीबाबा रोड तक।	0.50
16	वार्ड नं० 43 कच्चे पुल से अमन मोबाइल होते हुए श्री साई मन्दिर तक।	0.55
17	वार्ड नं० 43 मेजर ध्यानचन्द्र मार्ग पर कालेज बुक डिपो से भोला मिष्ठान भण्डार तक।	0.52
	योग-	6.45 Km
	अर्थात्-	6.50 Km

**RD 1.4 – Black Topping of unpaved road.**

क्र०सं०	कार्य का नाम
1.	वार्ड नं० 21 सिमरधा के अन्तर्गत पाल कालोनी के मुख्य सड़क का चौड़ीकरण एवं हाटमिक्स प्लांट द्वारा सुदृढीकरण का कार्य।
2	वार्ड नं० 22 राजगढ़ में मुख्य मार्ग से एल्डिगो कालोनी मुख्य गेट तक सड़क उच्चीकरण का कार्य।
3	वार्ड नं० 22 राजगढ़ में झॉसी ललितपुर मार्ग से बैदोरा रोड पर नगर निगम सीमा तक 1900 मीटर लम्बाई में हाटमिक्स प्लांट द्वारा सड़क चौड़ीकरण कर नाली निर्माण कार्य।
4	वार्ड नं० 24 सिमराहा में श्री वीरेन्द्र फौजी के मकान के पास से ओरछा जाने वाली मध्य प्रदेश सीमा तक सड़क निर्माण कार्य।
5	वार्ड नं० 24 भगवन्तपुरा में झॉसी मउरानीपुर रोड पर एन०एच०किराना स्टोर से प्राइमरी पाठशाला तक हाटमिक्स प्लांट से सड़क सुदृढीकरण एवं नाली निर्माण का कार्य।
6.	वार्ड नं० 21 सिमरधा के अन्तर्गत ग्वालियर रोड से सिमरधा गांव (श्री रामलखन कुशवाहा) तक हाटमिक्स प्लांट से सड़क , नाली एवं फुटपाथ निर्माण कार्य।
7.	वार्ड नं० 21 सिमरधा के अन्तर्गत करारी गांव में शिवदयाल कुशवाहा के मकान से श्मशानघाट तक सड़क एवं नाली का सुधार कार्य।
8.	वार्ड नं० 21 सिमरधा के अन्तर्गत श्री ओमी अहिरवार के मकान से श्री काशीराम के मकान एवं बनवाली विश्वकर्मा के मकान तक इण्टरलॉकिंग टाईल्स एवं नाली निर्माण का कार्य।

लम्बाई— 12.00 कि०मी०

**RD 1.7 – End – To – End Paving of the road Black Topping of unpaved road.**

क्र०सं०	कार्य का नाम
1	वार्ड नं० 18 तालपुरा में झॉसी कानपुर रोड जे०डी०ए० मार्केट आर०टी०ओ० आफिस के पास से तहसील होते हुए गल्ला मण्डी से नारायण बाग रोड पानी की टंकी के सामने तक नाली एवं सड़क सुदृढीकरण का कार्य।
2	वार्ड नं० 20/30 में सूजे खां खिड़की तिराहे श्री गुरुचरन कुशवाहा से अशोक कुमार कुशवाहा तक हाटमिक्स प्लांट द्वारा सड़क निर्माण कार्य एवं अशोक कुमार कुशवाहा से नरेन्द्र कुशवाहा तक दोनों तरफ नाली निर्माण कार्य।
3	वार्ड नं० 34 नई बस्ती के अन्तर्गत आशिक चौराहा से मन्दिर के पास तक हाटमिक्स प्लांट द्वारा सड़क सुदृढीकरण एवं नाली निर्माण कार्य।
4	गणेश चौराहे से फिल्टर रोड होते हुए दतिया गेट तक हाटमिक्स प्लांट से सड़क सुदृढीकरण का कार्य।
5	प्रेमनगर नगरा में पोस्ट ऑफिस से गौरव प्लाई ट्रेडर्स एवं थाना होते हुए शंकर जी मन्दिर तक सड़क सुधार का कार्य।
6	वार्ड नं० 28 हीरापुरा में लालू चौराहे से कन्हैयालाल के मकान होते हुए माहौर किराना स्टोर प्रतापपुरा चौराहे तक सड़क में रबर मोल्डेड 80 एमएम इण्टरलॉकिंग एवं दोनों तरफ नाली निर्माण कार्य।
7.	वार्ड नं० 57 सी०पी०मिशन कम्पाउण्ड में मुख्य सड़कों का एस०डी०बी०सी० द्वारा सुधार कार्य।
8.	वार्ड नं० 23 लहरगिर्द में पंचायत भवन से यश मेडीकल स्टोर राजघाट तिराहे तक इण्टरलॉकिंग सी०सी०ब्लाक द्वारा फुटपाथ एवं नाली निर्माण कार्य।
9	वार्ड नं० 31 लहरगिर्द ब्रह्मनगर मलिन बस्ती में आन्तरिक गलियों में इण्टरलॉकिंग टाइल्स एवं नाली निर्माण कार्य।

लम्बाई- 5.60 कि०मी०

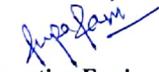
अचित करना है कि झांसी जनपद में नहरों का  
विवरण एम्बैन्ट, कंक्रीट लाइनिंग एवं ग्रेड निर्माण  
अम्बलियत दिया गया है ये कार्य सिंचाई विभाग  
द्वारा लगभग पाँच वर्ष पूर्व पूर्ण कर लिये गये  
गये, उस समय विभाग द्वारा निर्माण कार्य  
जारी किया गया था।

138  
24/03/2024  
अधिसूची अधिसूचना  
झांसी प्रखण्ड वेतवा नहर, झांसी

**Office Of Executive Engineer  
Jhansi Division Betwa Canal, Jhansi**

**Quarterly Progress Report Jan-21 to March for Action Plan (Irrigation Department Jhansi)**

Sr. No.	Name of Canal	Origion Point (Village)	Tail Point (Village)	Total Length (Km)	C.C Lined Length (Km)	Service Road Length (Km)	Status/Remark
1	Sipri Rajwaha	Ballampur	Garmau	25.150	5.360	25.150	10.490 Km Bitumenous Road
2	Ambabai Rajwaha	Kanchanpur	Ronija	10.380	0.465	10.380	6.620 Km Bitumenous Road
3	Bhojla Minor	Simertha	Padri Mathanpura	6.300	1.680	6.300	Kuccha Road
4	Mustra Minor	Budha	Mustra	4.800	Unlined	4.800	Kuccha Road
5	Gadiya Minor	Ballampur	Gadiya	3.300	Unlined	3.300	Kuccha Road
6	Budha Minor	Budha	Padri	2.560	Unlined	2.000	Kuccha Road
7	Pahuj Main Canal	Simertha	Bittri	24.400	Unlined	24.400	19.000 Km Bitumenous Road

  
Executive Engineer/Nodal Officer  
Jhansi Division Betwa Canal,  
Jhansi



## 2.1 विकास अनुज्ञा हेतु अनिवार्यताएं

- 2.1.1 अनुज्ञा हेतु आवेदन
- (I) विकास अनुज्ञा के लिये निर्धारित प्रपत्र (परिशिष्ट-1) पर आवेदन पत्र की दो प्रतियाँ, मानचित्रों के चार सेट/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फार्मेट में) सी.डी. में नियत शुल्क अदा करने की रसीद सहित जमा किए जाएंगे।
  - (II) जमा किये जाने वाले मानचित्रों में, 'की प्लान', 'महायोजना में स्थिति का मानचित्र', 'साइट प्लान', 'तलपट मानचित्र' और 'सर्विसेज प्लान' भी शामिल होंगे।
  - (III) मानचित्र पर अनुज्ञा प्रदत्त हो जाने पर एक सेट प्राधिकरण में अभिलेख हेतु रखा जाएगा।
  - (IV) समस्त मानचित्र अनुज्ञापित व्यक्ति द्वारा तैयार किए जाएंगे और उनके द्वारा नाम, पता, योग्यता और प्राधिकरण की अनुज्ञप्ति संख्या दर्शाते हुए हस्ताक्षर किए जाएंगे। इसके अतिरिक्त भू/भवन स्वामी के हस्ताक्षर भी होंगे।
- 2.1.2 सूचनाएं एवं दस्तावेज
- 2.1.2.1 प्राधिकरण योजना में आवेदन पत्र, यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) कब्जा पत्र तथा लीज/लाइसेन्स डीड के साथ जारी साइट प्लान की प्रतिलिपि।
  - (II) भू-खण्ड के स्वामित्व समर्थक दस्तावेज की प्रति।
- 2.1.2.2 अन्य क्षेत्रों/योजनाओं में आवेदन पत्र यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) आवेदक के स्वामित्व समर्थक दस्तावेज की प्रति या रजिस्ट्रीकृत विलेख।
  - (II) साइट प्लान (जिसमें भू-खण्ड संख्या और क्षेत्रफल/भवन की संख्या, गाँव, मोहल्ला का नाम, आदि का उल्लेख होगा)।
  - (III) नजूल अथवा इम्प्रूवमेन्ट ट्रस्ट की भूमि होने की दशा में सम्बन्धित विभाग से फ्री-होल्ड डीड अथवा अनापत्ति प्रमाण-पत्र।
- 2.1.2.3 'की-प्लान' भूखण्डों के उप-विभाजन अथवा कालोनी के विकास या पुर्नविकास की अनुज्ञा हेतु आवेदन-पत्र के साथ 'की-प्लान' जिसमें उत्तर दिशा-सूचक और पैमाना (जो 1:10,000 से कम न हो) तथा उप-विभाजन हेतु प्रस्तावित भूमि की स्थिति को दर्शाया गया हो।
- 2.1.2.4 साइट प्लान
- (I) आवेदक के स्वामित्व की भूमि के सजरा संख्या या अन्य स्थानीय प्राविधानों सहित सीमावर्ती भूमि के विवरण दिए जाएंगे।
  - (II) सीमावर्ती भूमि आवेदक के स्वामित्व में होने पर तथा पूर्व में उप-विभाजन स्वीकृत होने पर उसमें उपलब्ध सुविधाओं और प्रस्तावित स्थल हेतु विद्यमान पहुँच मार्गों का भी उल्लेख होगा।
  - (क) प्रस्तावित उप-विभाजन में स्थल से मुख्य सड़क या मार्ग तक पहुँचने के स्थान की वर्तमान दूरी, सड़क का नाम एवं चौड़ाई के उल्लेख सहित दर्शाए जाएंगे।
  - (ख) समस्त विद्यमान संरचनाओं और 'फीचर्स' की स्थिति जैसे हाईटेंशन लाइन, टेलीफोन/बिजली के खम्भे, अण्डर ग्राउण्ड पाइप लाइनें, पेड़, भवन, रेलवे लाइन, आदि जो स्थल की सीमा से 30 मीटर के भीतर हों, दर्शाई जाएंगी।

(ग) भूखण्ड की समस्त मुख्य भौतिक विशेषताएं जिनके अन्तर्गत किसी जलाशय की स्थिति और लगभग आकार, बाढ़ग्रस्त क्षेत्र और स्थल का ढाल (1:20 से अधिक होने पर 0.3 मीटर के अन्तराल पर समोच्च रेखाएं (कन्टूर) सहित) दर्शाई जाएंगी।

(घ) महायोजना/जोनल प्लान में स्थल की स्थिति।

(ङ.) प्रयुक्त पैमाना और उत्तर दिशा—सूचक।

2.1.2.5 उप-  
विभाजन  
तलपट  
मानचित्र

उप-विभाजन तलपट मानचित्र 10 हेक्टेयर तक के भूखण्डों हेतु 1:500, 10 हेक्टेयर से 50 हेक्टेयर तक के भूखण्डों हेतु 1:1000 तथा 50 हेक्टेयर से अधिक के भूखण्डों हेतु 1:2000 के पैमाने पर होगा तथा उसमें निम्नलिखित विवरण दर्शाये जाएंगे:-

- (I) पैमाना तथा उत्तर दिशा—सूचक।
- (II) स्थल के अन्दर समस्त प्रस्तावित एवं विद्यमान सड़कों की चौड़ाई।
- (III) भूखण्डों के माप सहित सैट-बैक लाइन्स तथा भूखण्डीय विकास की पद्धति यथा 'रो-हाउसिंग', 'सेमी-डिटेच्ड' अथवा डिटेच्ड।
- (IV) सर्विसेज़ प्लान जिसमें नालियाँ, वाटर-सप्लाय नेटवर्क, सीवर, इलैक्ट्रिक लाइन्स, सामुदायिक सुविधाएं एवं सेवाएं, आदि एवं इनकी वाह्य विद्यमान/प्रस्तावित सुविधाओं के साथ संयोजन की व्यवस्था दर्शायी गयी हो।
- (V) तालिका जिसमें उप-विभाजन तलपट मानचित्र के अन्तर्गत समस्त भूखण्डों के आकार, क्षेत्रफल और उपयोग का विवरण दिया गया हो।
- (VI) तालिका जिसमें स्थल का सम्पूर्ण क्षेत्र, सड़कें, खुले स्थान, विभिन्न उपयोगों के भूखण्ड यथा आवासीय, व्यवसायिक, सामुदायिक सुविधाएं तथा अन्य सार्वजनिक उपयोग (जो उप-विभाजन में प्रस्तावित हों), के सम्पूर्ण क्षेत्रफल के प्रतिशत का विवरण।
- (VII) निर्मित क्षेत्र में स्थित भूखण्डों हेतु प्रस्तावित उप-विभाजन की दशा में उपर्युक्त (I) से (VI) तक वर्णित विवरण के अतिरिक्त विद्यमान सड़क से पहुँच मार्ग की सुविधा भी दर्शाई जाएगी।
- (VIII) लैण्डस्केप प्लान (वृक्षारोपण सहित)।
- (IX) ग्राउन्ड वाटर के संरक्षण एवं रिचार्जिंग हेतु सक्षम प्राधिकारी द्वारा निम्न प्राविधान सुनिश्चित कराए जाएंगे:-

(क) नयी योजना बनाने से पूर्व क्षेत्र का जियोलॉजिकल/हाइड्रोलॉजिकल / हाइड्रोजियोलॉजिकल सर्वेक्षण कराया जाए एवं भू-जल की रिचार्जिंग हेतु स्थानीय आवश्यकतानुसार उपयुक्त पद्धति को अपनाया जाए।

- (ख) 10 एकड़ से अधिक क्षेत्रफल की योजनाओं के ले-आउट प्लान्स में पार्क एवं खुले क्षेत्र हेतु प्रस्तावित भूमि के अंतर्गत उपयुक्त स्थलों पर जलाशय/जलाशयों का निर्माण किया जाएगा जिनका क्षेत्रफल कुल योजना क्षेत्रफल का न्यूनतम 01 प्रतिशत होगा। जलाशय के निर्माण के पूर्व संबंधित योजना के अंतर्गत वर्षा जल के प्राकृतिक कैचमेन्ट एरिया को चिन्हित करते हुए वर्षा जल के आयतन, क्षेत्र के हाइड्रोजियोलॉजिकल, टोपोग्राफी, लीथॉलॉजी, मृदा गुणों तथा प्रस्तावित जलाशय में वर्षा जल के संभावित ठहराव (रिटेन्शन) व "स्टेगनेशन" का अध्ययन एवं तत्संबंधी फिजिबिलिटी का आंकलन किया जाए और उसके अनुसार ही जलाशय का आकार एवं गहराई निर्धारित की जाए, परन्तु जलाशय की अधिकतम गहराई 02 मीटर रखी जाए। इसके अतिरिक्त जलाशय में केवल उसी योजना के "सरफेस-रन-आफ" को निस्तारित करने की व्यवस्था की जाए, प्रदूषित जल एवं उत्प्रवाह को उसमें न मिलाया जाए। पार्क व खुले क्षेत्र के अन्तर्गत निर्धारित मानकों के अनुसार एक कोने में रिचार्ज पिट/रिचार्जशैफ्ट बनाए जाएं। ऐसे रिचार्ज पिट/रिचार्ज शैफ्ट तथा जलाशय का निर्माण क्षेत्रीय हाइड्रोजियोलॉजी के अनुरूप एवं भू-जल के ढलान की दिशा में भूगर्भ जल विभाग के परामर्श के अनुसार किया जाए।
- (ग) पार्कों में पक्का निर्माण, पक्के पेवमेन्ट सहित 5 प्रतिशत से अधिक न किया जाए तथा फुटपाथ एवं ट्रेक्स यथासम्भव 'परमीएबिल' या 'सेमी परमीएबिल परफोरेटेड ब्लॉक्स' के प्रयोग से ही बनाए जाएं। वर्षा जल के अधिकतम भूमिगत रिसाव को पार्क एवं खुले क्षेत्रों में प्रोत्साहित किया जाए।
- (घ) सड़कों, पार्कों तथा खुले स्थान में ऐसे पेड़ पौधों का वृक्षारोपण किया जाएगा जिनको जल की न्यूनतम आवश्यकता हो तथा जो कम जल ग्रहण करके ग्रीष्म ऋतु में भी हरे भरे रह सकें।
- (ङ) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी आवास समितियों द्वारा प्रस्तावित नई योजनाओं के ले-आउट प्लान्स में दुर्बल एवं अल्प आय वर्ग को छोड़कर अवस्थापना सुविधाओं यथा जलापूर्ति, ड्रेनेज एवं सीवरेज के नेटवर्क के साथ-साथ रूफ टॉप रेन वाटर हार्वेस्टिंग के माध्यम से भू-जल की सामूहिक रिचार्जिंग हेतु अन्य पृथक नेटवर्क का प्राविधान किया जाए, जिससे व्यक्तिगत भूखण्डों/ भवनों हेतु रिचार्जिंग पिट से लेकर उपयुक्त स्थलों पर रिचार्जिंग स्ट्रक्चर्स की व्यवस्था हो।
- (च) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी समितियों द्वारा विकसित योजनाओं में 100 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के सभी प्रकार के भूखण्डों में रेन वाटर हार्वेस्टिंग पद्धति की स्थापना किया जाना अनिवार्य होगा। किन्तु 300 वर्ग मीटर से कम क्षेत्रफल के भूखण्डों पर निर्मित होने वाले भवन के सम्बन्ध में मात्र यह बाध्यता होगी कि भवनों की छत से वर्षा जल का सामूहिक रिचार्ज योजना के नेटवर्क में ही प्रवाहित किया जाए, जबकि 300 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के भूखण्डों में यदि सामूहिक रिचार्ज नेटवर्क नहीं हो, तो भवन स्वामी को स्वयं ही इस पद्धति की स्थापना करना अनिवार्य होगा।

2.1.2.6	विशिष्टियाँ	<p>भूखण्ड के उप-विभाजन की अनुज्ञा हेतु निम्नलिखित विशिष्टियाँ व विवरण प्रस्तुत किये जाएंगे :-</p> <p>(i) प्रस्तावित समस्त विकास कार्यों यथा सड़कों और गलियों की सामान्य विशिष्टियाँ, उनके ढाल और पेविंग, नालियाँ (साइड ड्रेन), पेयजल आपूर्ति का प्राविधान, मल व कूड़ा निस्तारण का प्रबन्ध, मार्ग-प्रकाश, खेल के मैदान, पार्क और सामुदायिक उपयोग विकास के विवरण।</p> <p>(ii) स्थल के समीप उपलब्ध वाह्य अवस्थापना सुविधाएं यथा सीवेज निस्तारण स्थल, जल-निकासी व्यवस्था (नाला आदि), मुख्य सड़क, विद्युत-आपूर्ति व्यवस्था, जलापूर्ति हेतु स्रोत, इत्यादि।</p> <p>(iii) औद्योगिक इकाइयों की स्थिति में उत्सर्गों के प्रकार एवं मात्रा।</p> <p>(iv) विकास प्राधिकरणों, आवास एवं विकास परिषद एवं निजी विकासकर्ताओं द्वारा विकसित की जाने वाली कालोनियों में टेलीकाम इन्फ्रास्ट्रक्चर हेतु भूमिगत टेलीकाम डक्ट अनिवार्य रूप से बनाया जायेगा।</p>
2.1.3	विकास अनुज्ञा शुल्क का आधार एवं गणना	<p>प्राधिकरण द्वारा विकास अनुज्ञा हेतु जमा कराये जाने वाले शुल्क (विकास शुल्क एवं अन्य निर्धारित शुल्क की गणना से सम्बन्धित विवरण आवेदक को अनिवार्य रूप से उपलब्ध कराया जाएगा जिसमें शुल्क लिए जाने का आधार (अर्थात् सम्बन्धित शासनादेश/प्राधिकरण आदेश का संदर्भ) स्पष्ट रूप से दिया गया हो।</p>
2.1.4	विकास अनुज्ञा हेतु अनुबन्ध	<p>विकास अनुज्ञा जारी करने से पूर्व प्राधिकरण द्वारा निर्धारित शर्तों के अनुसार आवेदक के साथ विकास अनुबन्ध निष्पादित किया जाएगा।</p>
2.1.5	विकास अनुज्ञा-पत्र की वैधता	<p>(i) एक बार दी गई अनुज्ञा अधिकतम पाँच वर्ष के लिए वैध होगी। उक्त अवधि में आवेदक द्वारा पूर्णता सम्बन्धी प्रमाण-पत्र प्राधिकरण से निर्धारित प्रक्रियानुसार प्राप्त किया जाएगा।</p> <p>(ii) प्रार्थी के आवेदन पर उक्त अवधि के पश्चात प्राधिकरण द्वारा निर्धारित नवीनीकरण/मानचित्र शुल्क लेकर अधिकतम तीन वर्षों हेतु समयावृद्धि दी जा सकती है।</p>
2.1.6	विकास के प्रारम्भ की सूचना	<p>अनुज्ञा के अधीन विकास प्रारम्भ करने पर आवेदक द्वारा उसकी सूचना विहित प्रपत्र (परिशिष्ट-2) में दी जाएगी।</p>
2.1.7	विकास के समय विचलन	<p>विकास के दौरान यदि स्वीकृत प्लान में कोई विचलन है या विचलन किया जाना अभिप्रेत है, तो प्रस्तावित विचलन निष्पादित करने के पूर्व प्राधिकरण से अनुज्ञा प्राप्त की जाएगी।</p>
2.1.8	पूर्णता प्रमाण-पत्र	<p>विकास कार्य पूर्ण हो जाने के पश्चात् अनुज्ञापित तकनीकी व्यक्ति निर्धारित प्रारूप (परिशिष्ट-3) में सूचना देगा और उसके साथ मानचित्र की प्रति/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फॉर्मेट में) सी.डी. में जमा करेगा, जिसके आधार पर प्राधिकरण द्वारा पूर्णता प्रमाण-पत्र जारी किया जाएगा। पूर्णता प्रमाण-पत्र की सम्पूर्ण प्रक्रिया अनुलग्नक-2 के अनुसार होगी।</p>

## 2.2 खुले स्थान

- 2.2.1 (क) जोनल डेवलपमेंट प्लान पर्यावरण एवं पारिस्थितिकीय संतुलन के उद्देश्य से जोनल डेवलपमेंट प्लान के अन्तर्गत जोन के कुल क्षेत्रफल की न्यूनतम 5 प्रतिशत भूमि पार्क एवं खुले स्थल/हरित क्षेत्र के रूप में आरक्षित की जायेगी।
- (ख) ले-आउट प्लान

- (i) आवासीय भू-उपयोग आवासीय ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी, जिसे 'टाट-लाट', पार्क तथा खेल के मैदान के रूप में विकसित किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में पार्क एवं खुले स्थानों हेतु ले आउट प्लान के कुल क्षेत्रफल की न्यूनतम 15 प्रतिशत भूमि आरक्षित की जायेगी। यदि किसी योजना के ले आउट प्लान में मानक के अनुसार पार्क एवं खुले स्थल हेतु भूमि आरक्षित की गई हो, तो उस योजना में 'गुप हाउसिंग' भूखण्ड के सापेक्ष पुनः पृथक से पार्क एवं खुले स्थल का प्राविधान किया जाना आवश्यक नहीं होगा।
- (ii) अनावासीय भू-उपयोग अनावासीय क्षेत्र के ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत पार्क एवं हरित पट्टिकाएं और पारिस्थितिकी का सन्तुलन बनाए रखने के लिये खुले स्थान का क्षेत्रफल ले-आउट के कुल क्षेत्रफल का 5 प्रतिशत होगा, जिसे पार्क, ग्रीनरी/ग्रीन बैल्ट, इत्यादि के रूप में विकसित किया जायेगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी।

टिप्पणी: उपर्युक्त प्रस्तर-2.2.1 के (i) तथा (ii) के अन्तर्गत अपेक्षित खुले स्थान महायोजना में प्रस्तावित खुले स्थान के अतिरिक्त होंगे अर्थात् महायोजना में प्रस्तावित खुले स्थान को सम्मिलित करते हुए तलपट मानचित्र प्रस्तुत किए जाने की स्थिति में भी उपर्युक्त प्रस्तर-2.2.1 के (i) एवं (ii) की अपेक्षानुसार खुले स्थान का अलग से प्राविधान किया जाना अनिवार्य होगा। रेन वाटर हार्वेस्टिंग हेतु अपेक्षित भूमि की गणना इसी प्रतिशत में सम्मिलित की जा सकती है। परन्तु 3000 वर्ग मीटर क्षेत्रफल से कम भूखण्डों का उप-विभाजन प्रस्तावित होने की दशा में खुले स्थान का प्राविधान अनिवार्य नहीं होगा।

- 2.2.2 खुले स्थान के मानक
- (i) खुले स्थान की न्यूनतम औसत चौड़ाई 7.5 मीटर होगी तथा खुले स्थान का न्यूनतम क्षेत्रफल 200 वर्ग मीटर होगा। स्थल की भौतिक आकृति के दृष्टिगत प्राधिकरण द्वारा भिन्न आकार में खुले स्थान इस प्रतिबन्ध के साथ अनुमन्य किए जा सकेंगे कि उनसे समुदाय की आवश्यकताओं की पूर्ति सुनिश्चित हो।
- (ii) खुले स्थान की सीमा यथास्थिति भूखण्ड की सीमा/बिल्डिंग लाइन तक मान्य होगी। परन्तु भूखण्ड की सीमा से 3.0 मीटर तक के स्थान को इस प्रतिबन्ध के अधीन पाथ-वे के रूप में रखा जायेगा, कि ऐसे पाथ-वे का क्षेत्रफल प्रश्नगत खुले स्थान के कुल क्षेत्रफल से 5 प्रतिशत से अधिक नहीं होगा। ऐसे पाथ-वेज अनिवार्यतः परफोरेटेड ब्लॉक्स/सामग्री से निर्मित किए जायेंगे।

2.2.3 लैण्डस्केप प्लान सक्षम प्राधिकारी द्वारा मानचित्र स्वीकृति के पूर्व लैण्डस्केप प्लान/वृक्षारोपण के निम्न प्राविधानों को सुनिश्चित किया जाएगा तथा पूर्णता-पत्र जारी करने से पूर्व स्थल पर वृक्षारोपण की पुष्टि भी की जाएगी :-

- (i) 9 मीटर तथा इससे अधिक परन्तु 12 मीटर से कम चौड़ी सड़कों के एक ओर तथा 12 मीटर चौड़ी सड़कों के दोनों ओर अधिकतम 10-10 मीटर की दूरी पर वृक्षारोपण किया जाएगा। अधिक चौड़ाई की सड़कों में डिवाइडर, फुटपाथ एवं ब्लैक टॉप के अलावा खाली छोड़ी जा रही समस्त भूमि पर वृक्षारोपण किया जाएगा।
- (ii) औद्योगिक विकास मानचित्र के साथ लैण्डस्केपिंग प्लान का अनुमोदन भी आवश्यक होगा जिसमें कुल खुले स्थल के भाग में प्रति हेक्टेयर 125 पेड़ की दर से पेड़ लगाए जाएंगे।

- (III) बड़े प्रदूषणकारी उद्योग को आवासीय क्षेत्र से सघन वृक्षारोपण द्वारा पृथक किया जायेगा जो औद्योगिक क्षेत्रफल का 15 प्रतिशत होगा।
- (IV) वाणिज्यिक योजना में कुल खुले स्थल के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ प्रति हेक्टेयर न्यूनतम 50 पेड़ की दर से पेड़ लगाये जायेंगे।
- (V) संस्थागत, सामुदायिक सुविधाएं, क्रीड़ास्थल/खुले क्षेत्रों तथा पार्क के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ न्यूनतम 125 पेड़ प्रति हेक्टेयर की दर से वृक्षारोपण किया जाएगा।
- (VI) आर्थिक दृष्टि से कमजोर वर्ग, मलिन बस्ती सुधार योजना में प्रति 50 परिवार पर न्यूनतम 100 वर्ग मीटर क्षेत्रफल के स्थल पर समूह के रूप में पेड़ लगाए जाएंगे।

### 3.3 समूह आवास (ग्रुप हाऊसिंग)

- 3.3.1 सामान्य अपेक्षाएं समूह आवास/ग्रुप हाऊसिंग का विकास महायोजना, परिक्षेत्रीय विकास योजना तथा ले-आउट प्लान से उपबन्धित रहते हुए किया जाएगा। चार हेक्टेयर एवं अधिक क्षेत्रफल की ग्रुप हाऊसिंग योजनाओं में ले-आउट स्वीकृत कराना अनिवार्य होगा तथा ले-आउट प्लान एवं भवन मानचित्र एक साथ स्वीकृति हेतु प्रस्तुत किए जा सकेंगे।
- 3.3.2 भूखण्ड का क्षेत्रफल भूखण्ड का न्यूनतम क्षेत्रफल 2000 वर्ग मीटर होगा।
- 3.3.3 पहुँच मार्ग ग्रुप हाऊसिंग हेतु प्रस्तावित भूखण्ड न्यूनतम 12 मीटर चौड़ी विद्यमान सड़क पर स्थित होगा। ग्रुप हाऊसिंग ले-आउट प्लान के अन्तर्गत वाहन योग्य मार्गों/सड़कों की चौड़ाई एवं लम्बाई इस उपविधि के प्रस्तर-2.3.1 (I) के अनुसार होगी।
- 3.3.4 स्टिल्ट फ्लोर (I) ग्रुप हाऊसिंग भवनों में पार्किंग के प्रयोजनार्थ स्टिल्ट फ्लोर अनुमन्य होगा।  
(II) यदि स्टिल्ट फ्लोर का उपयोग पार्किंग से भिन्न उपयोग में लाया जाता है, तो उसकी गणना एफ.ए.आर. में की जायेगी।
- 3.3.5 पार्क एवं खुले क्षेत्र तथा लैंडस्केपिंग 3000 वर्ग मीटर अथवा इससे अधिक क्षेत्रफल के भूखण्डों में जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत योजना के कुल क्षेत्रफल के 10 प्रतिशत की दर से पार्क एवं खुले क्षेत्र का प्राविधान किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में योजना के कुल क्षेत्रफल के 15 प्रतिशत की दर से पार्क एवं खुले क्षेत्र का प्राविधान किया जाएगा। भवन मानचित्र के साथ लैंडस्केपिंग प्रस्ताव का अनुमोदन भी आवश्यक होगा; जिसके अनुसार ग्रुप हाऊसिंग योजना में प्रति हेक्टेयर 50 पेड़ की दर से पेड़ लगाए जाएंगे।
- 3.3.6 भू-आच्छादन, एफ.ए.आर. एवं घनत्व (I) 'ग्रुप हाऊसिंग भवनों में सैट-बैंक, भू-आच्छादन, तल क्षेत्रफल अनुपात एवं घनत्व निम्नवत् होगा:-  
(क) 12.5 मीटर तक ऊँचाई के भवनों में चारों ओर न्यूनतम 5.0 मीटर सैट-बैंक होगा।  
(ख) 12.5 मीटर से अधिक ऊँचाई के भवनों में प्रस्तर 3.4.5 पर दी गई तालिका के अनुसार सैट-बैंक।  
(II) (i) अधिकतम भू-आच्छादन 40 प्रतिशत अनुमन्य होगा। सुरक्षा जोन एवं संरक्षित स्मारकों के प्रतिबन्धित ऊँचाई वाले क्षेत्रों में अधिकतम भू-आच्छादन 55 प्रतिशत तक अनुमन्य होगा।  
(ii) ग्रुप हाऊसिंग परियोजना में कुल अनुमन्य एफ.ए.आर. का अधिकतम 0.5 प्रतिशत एफ.ए.आर. कन्वीनिएन्ट शॉप्स के लिए अनुमन्य होगा।  
(III) नए/अविकसित क्षेत्रों में अधिकतम एफ.ए.आर. 2.5 अनुमन्य होगा तथा निर्मित क्षेत्र एवं पूर्व विकसित योजनाओं/आवंटित भूखण्डों में अधिकतम एफ.ए.आर. 1.5 अनुमन्य होगा। उक्त के अतिरिक्त अनुमन्य एफ.ए.आर. का अधिकतम 5.0 प्रतिशत विभिन्न प्रकार की सेवाओं यथा-वातानुकूलित संयंत्र, लिफ्ट के सामने (लिफ्ट के बाहर गलियारे को छोड़कर) 10 वर्ग मीटर तक लॉबी, मम्टी, लिफ्ट के लिए मशीन कक्ष, अलमारियां एवं

वे-विन्डोज (अधिकतम 0.60 मीटर गहराई एवं 1.80 मीटर लंबाई तक), रिफ्यूज एरिया (एन.बी.सी. के अनुसार), सर्विस डकट तथा सामुदायिक केन्द्र के लिए अनुमन्य होगा।

ग्रीन बिल्डिंग के प्राविधानों की पूर्ति करने की स्थिति में लीड/आई.जी.बी.सी. द्वारा न्यूनतम गोल्ड रेटेड तथा ग्रेहा द्वारा न्यूनतम 4 सितारे रेटिंग की श्रेणी में रखे गए भवनों में अनुमन्य एफ.ए.आर. का 5.0 प्रतिशत अतिरिक्त एफ.ए.आर. निःशुल्क अनुमन्य होगा। इस हेतु आवेदक द्वारा उक्त संस्थाओं से रेटिंग सम्बन्धी प्रमाण-पत्र प्राप्त कर प्रस्तुत करना होगा।

- (IV) नियोजित रूप से विकसित कालोनियों/क्षेत्रों, जिनके ले-आउट प्लान्स सक्षम स्तर से अनुमोदित हैं, में भूखण्डीय विकास की पद्धति पर एक से अधिक भूखण्डों को मिलाकर प्रस्तावित ग्रुप हाउसिंग अथवा अन्य बहुमंजिला निर्माण अनुमन्य नहीं होगा।
- (V) नियमों के अन्तर्गत कय-योग्य एफ.ए.आर. अनुमन्य होगा।
- (VI) "नए/अविकसित क्षेत्रों में ग्रुप हाउसिंग के लिए जनसंख्या घनत्व 330 इकाईयां (1650 व्यक्ति) प्रति हेक्टेयर तक निम्न शर्तों के अधीन अनुमन्य होगा, जबकि निर्मित एवं विकसित क्षेत्रों में ज़ोनल प्लान/ले-आउट प्लान अनुमोदित होने की दशा में तदनुसार घनत्व अनुमन्य होगा अन्यथा अधिकतम 150 इकाई प्रति हेक्टेयर तक घनत्व अनुमन्य होगा:-
- (i) 12 मीटर एवं अधिक किन्तु 18 मीटर से कम चौड़ी सड़क पर 200 इकाईयां प्रति हेक्टेयर।
- (ii) 18 मीटर एवं अधिक किन्तु 24 मीटर से कम चौड़ी सड़क पर 250 इकाईयां प्रति हेक्टेयर।
- (iii) 24 मीटर एवं अधिक चौड़ी सड़कों पर 330 इकाईयां प्रति हेक्टेयर।"
- (VII) सामुदायिक सुविधाओं का प्राविधान इस उपविधि के प्रस्तर-2.4.1 में निर्धारित मानकों के अनुसार किया जायेगा। सुविधाजनक दुकानों का प्राविधान प्रति 1000 व्यक्तियों पर 5 दुकानों के आधार पर किया जाएगा, जो अनुमन्य आच्छादित क्षेत्रफल के अन्तर्गत ही होगा। प्रति दुकान का अधिकतम तल क्षेत्रफल 15 वर्ग मीटर होगा।
- (VIII) प्रवेश द्वार पर 1.6 वर्गमीटर माप का चौकीदार/गार्ड रूम (जिसकी न्यूनतम चौड़ाई अथवा व्यास 1.2 मीटर होगा) अनुमन्य होगा, परन्तु किसी भी दशा में अग्निशमन हेतु वांछित न्यूनतम सैट-बैंक में निर्माण अनुमन्य नहीं होगा।
- (IX) चार हेक्टेयर तक के क्षेत्रफल की ग्रुप हाउसिंग योजना/भूखण्ड के लिए योजना/ भूखण्ड के कुल क्षेत्रफल पर एफ.ए.आर. देय होगा। ऐसी योजना/भूखण्डों में नियोजित होने वाली जनसंख्या के लिए मानकों के अनुसार वांछित सुविधाओं का प्राविधान उक्त एफ.ए.आर. के अन्तर्गत ही किया जायेगा। 4.0 हेक्टेयर से अधिक क्षेत्रफल की ग्रुप हाउसिंग योजनाओं के लिए "नेट" भूमि (योजना के कुल क्षेत्रफल में से 18 मी० एवं अधिक चौड़ी सड़कें, पार्क एवं खुले क्षेत्र (15 प्रतिशत) तथा सामुदायिक सुविधाओं के क्षेत्रफल को घटाते हुए अवशेष भूमि) पर एफ.ए.आर. देय होगा।
- (X) विकास प्राधिकरण/आवास एवं विकास परिषद द्वारा 'बल्क' सेल के रूप में ग्रुप हाउसिंग हेतु आवंटित की जाने वाली भूमि के सम्पूर्ण क्षेत्रफल पर 2.5 एफ.ए.आर. इस प्रतिबन्ध के अधीन अनुमन्य होगा कि योजनान्तर्गत अन्य उपयोगों यथा-व्यावसायिक कार्यालय, औद्योगिक, संस्थागत एवं सामुदायिक सुविधाओं के निर्माण के लिए एफ.ए.आर. उस उपयोग हेतु निर्धारित एफ.ए.आर. की सीमा के अन्तर्गत रहेगा।

- (XI) ग्रुप हाउसिंग परियोजनाओं के सेटबैक क्षेत्र के अंतर्गत बालकनी के प्रोजेक्शन्स इस प्रतिबंध के अधीन अनुमन्य होंगे कि अग्नि सुरक्षा हेतु फायर टैंडर के आवागमन हेतु भू-तल से न्यूनतम 6 मी० ऊँचाई का क्षेत्र अवरोध मुक्त रहेगा तथा इसमें किसी भी प्रकार का प्रोजेक्शन अनुमन्य नहीं होगा। 1.5 मीटर चौड़ाई तक बालकनी की गणना एफ.ए.आर. में सम्मिलित नहीं की जाएगी जबकि 1.5 मीटर से अधिक तथा अधिकतम 3.0 मीटर चौड़ाई तक (स्ट्रक्चरल सेफ्टी सुनिश्चित होने की दशा में) बालकनी के 25 प्रतिशत क्षेत्रफल की गणना एफ.ए.आर. में की जाएगी, परन्तु जहाँ दो भवनों के मध्य की दूरी 9.0 मीटर से कम हो वहाँ 1.5 मीटर से अधिक चौड़ी बालकनी अनुमन्य नहीं होगी। इस सम्बन्ध में अग्निशमन विभाग की अनापत्ति प्रस्तुत की जानी होगी।

3.3.7 पार्किंग व्यवस्था (I) पार्किंग हेतु मानक इस उपविधि के प्रस्तर 3.10 के अनुसार होंगे।

## Annex- C&D-1

<b>SL.No.</b>	<b>Project Name</b>	<b>Mobile No.</b>	<b>District</b>	<b>Date of Registration</b>
1	GAIL VAPL Intermediate Pigging Station Raksha	9758506581	Jhansi	05/03/2021

जनपद झांसी में निर्माणधीन परियोजना स्थलों का विवरण

1. गेल इण्डिया की भूमिगत पाइप लाइन परियोजना, झांसी
2. नेशनल हाईवे अथोरिटी स्वमित्व की रोड कन्स्ट्रक्शन परियोजना, झांसी।
3. सार्वजनिक निर्माण विभाग स्वमित्व की जेल चौराहा से बिजौली नेशनल हाईवे बाई पास तक रोड कन्स्ट्रक्शन परियोजना, झांसी।
4. अमृत जल योजना अन्तर्गत जल निगम झांसी द्वारा भूमिगत पाइप लाइन परियोजना।

## प्रदूषण जांच केन्द्रों की सूची

क्रम	प्रदूषण जांच केन्द्र का नाम व पता	जांच केन्द्र का प्रभार (पेट्रोल/डीजल)
1	राधेकृष्ण सेवा समिति, कानपुर रोड, झांसी।	4
2	हिन्द वेलफेयर सोसायटी, पाल कालोनी, झांसी।	पेट्रोल एवं डीजल
3	मां कर्माबाई लोक सेवा समिति, झांसी।	पेट्रोल एवं डीजल
4	मां कर्माबाई लोक सेवा समिति, झांसी।	पेट्रोल एवं डीजल
5	बुन्देलखण्ड सेवा समिति, झांसी।	पेट्रोल एवं डीजल
6	उर्मिला जन कल्याण सेवा समिति, 302/28, बाबूलाल कारखाने के पीछे, झांसी	पेट्रोल एवं डीजल
7	कृष्णा लोकसेवा समिति, जी.एफ.-15, झलकारी बाई काम्पलेक्स, झांसी।	पेट्रोल एवं डीजल
8	सहारा सेवा समिति, झांसी।	पेट्रोल एवं डीजल
9	बुन्देलखण्ड नगर/ग्राम उत्थान समिति, झांसी।	पेट्रोल एवं डीजल
10	मां गायत्री सेवा समिति, मेंहदी बाग, झांसी।	पेट्रोल एवं डीजल
11	मे0 एस0ए0 वेलफेयर फाउण्डेशन सेवा समिति, झांसी।	पेट्रोल एवं डीजल
12	पीताम्बरा जन कल्याण सेवा समिति, झांसी।	पेट्रोल एवं डीजल
13	पप्पू प्रदूषण जांच केन्द्र वेलफेयर सोसायटी, झांसी।	पेट्रोल एवं डीजल
14	श्री बालाजी महाराज सेवा समिति, झांसी।	पेट्रोल एवं डीजल
15	बाबूलाल बेलफेयर एजुकेशन सेवा समिति, झांसी।	पेट्रोल एवं डीजल
16	मां शारदा देवी प्रदूषण जांच केन्द्र	पेट्रोल एवं डीजल
17	ओम साई सेवा संस्थान, झांसी।	डीजल

सहायक संचालक परिवहन अधिकारी (प्रबंधन)  
झांसी।



# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

## UTTAR PRADESH POLLUTION CONTROL BOARD

Annex- VE-2

संदर्भ सं०

Ref. No.....G-32200 /CL/ 294B/ AC.P-1/19-20

दिनांक

Date ...5.2.2020

सेवा में,

अतिरिक्त महानिदेशक,  
यातायात पुलिस निदेशालय, उत्तर प्रदेश,  
वृन्दावन योजना, सेक्टर-18, रायबरेली रोड,  
लखनऊ-226301।

**विषय:** उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु निर्मित कार्ययोजना के संबंध में माइक्रोप्लानिंग किये जाने हेतु वायु (प्रदूषण का निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 31ए के अर्न्तगत जारी निर्देश के संबंध में।

यह कि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-681/2018 में दिनांक 08.10.2018 के द्वारा नॉन अटैन्मेंट शहरों से संबंधित सभी राज्यों एवं केन्द्रशासित प्रदेशों में "एअर क्वालिटी मॉनीटरिंग कमेटी" का गठन किये जाने, "एअर क्वालिटी मॉनीटरिंग कमेटी" द्वारा 02 माह के अन्दर नॉन अटैन्मेंट शहरों की वायुगुणवत्ता में सुधार लाये जाने हेतु कार्ययोजना तैयार किये जाने एवं कार्ययोजना के लागू होने से 06 माह के अन्दर नॉन अटैन्मेंट शहरों की वायुगुणता निर्धारित मानकों के अनुरूप लाये जाने हेतु आदेश पारित किये गये थे।

यह कि, राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के अनुपालन में उत्तर प्रदेश सरकार द्वारा प्रदेश के 15 नॉन अटैन्मेंट शहरों यथा आगरा, प्रयागराज, अनपरा, बरेली, फिरोजाबाद, गजरौला, गाजियाबाद, झांसी, कानपुर, खुर्जा, लखनऊ, मुरादाबाद, नोएडा, रायबरेली तथा वाराणसी की वायुगुणता में सुधार लाने के लिए कार्ययोजना बनाये जाने हेतु दिनांक 02.01.2019 को "एअर क्वालिटी मॉनीटरिंग कमेटी" गठित की गयी एवं "एअर क्वालिटी मॉनीटरिंग कमेटी" द्वारा प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायुगुणता के सुधार हेतु कार्ययोजना बनायी गयी। कमेटी द्वारा बनायी गयी कार्ययोजना को उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली प्रेषित किया गया जिसे केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा अनुमोदित किया गया है। उक्त कार्ययोजना को उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ की वेबसाइट [http://www.uppcb.com/pdf/ACTION-PLAN\\_100519.pdf](http://www.uppcb.com/pdf/ACTION-PLAN_100519.pdf) पर भी अपलोड किया गया।

यह कि, यह कि, राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा उपरोक्तानुसार पारित आदेश के अनुपालन में प्रदेश के 15 नॉन अटैन्मेंट शहरों की वायुगुणता में सुधार लाये जाने हेतु बनायी गयी कार्ययोजना के अनुश्रवण तथा प्रभावी क्रियान्वयन हेतु उत्तर प्रदेश सरकार द्वारा प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 14.06.2019 के द्वारा "एअर क्वालिटी मॉनीटरिंग कमेटी" का पुनर्गठन किया गया।

यह कि, प्रदेश के 15 नॉन अटैन्मेंट शहरों के वायु प्रदूषण नियंत्रण के संबंध में बनायी गयी कार्ययोजना के अर्न्तगत दीर्घकालीन एवं अल्पकालीन कार्यबिन्दु तथा इसके क्रियान्वयन की समयसीमा निर्धारित करते हुये प्रदेश के संबंधित जिम्मेदार विभागों/प्राधिकरणों/संस्थाओं यथा नगर विकास विभाग, ट्रान्सपोर्ट विभाग, पी0डब्लू0डी0, एन0एच0ए0आई0, यातायात, फूड एवं सिविल सप्लाइ, विकास प्राधिकरण/आवास विकास, वन, कृषि, औद्योगिक विकास, आयल कम्पनी/सी0एन0जी0, गृह, एन0एम0सी0जी0, जिला प्रशासन, वाहन निर्माता कम्पनी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मिनिस्ट्री आफ रोड ट्रान्सपोर्ट एण्ड हाईवे, सिचाई विभाग एवं उद्यान विभाग को कार्ययोजना के अर्न्तगत वायु प्रदूषण के नियंत्रण हेतु इनसे संबंधित कार्यबिन्दुओं पर प्रभावी कार्यवाही किये जाने हेतु दायित्व निर्धारित किये गये हैं।

यह कि, मुख्य सचिव, उ0प्र0 शासन द्वारा अपने पत्र संख्या-एन0जी0टी0130(2) 55-पर्या-2-2019 /09 (रिट)/2016 दिनांक 11.04.2019 द्वारा उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु बनायी गयी कार्ययोजना के प्रभावी क्रियान्वयन/अनुपालन हेतु प्रदेश के संबंधित जनपदों के जिलाधिकारियों एवं संबंधित विभागों के अपर मुख्य सचिव/प्रमुख सचिव को निर्देश जारी किये गये हैं।

यह कि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-681/2018 में दिनांक 20.11.2019 द्वारा उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु निर्मित कार्ययोजना के अर्न्तगत निर्धारित किये गये कार्यबिन्दुओं की माइक्रोप्लानिंग किये जाने के संबंध में पारित आदेश का सुसंगत अंश निम्नवत् है:-

टी.सी.-12वी, विभूति खण्ड, गोमती नगर,

लखनऊ- 226010

दूरभाष : 522-2720831, 2720828

फैक्स : 0522 - 2720764, 2720676

ई-मेल : [info@uppcb.com](mailto:info@uppcb.com)

वेबसाइट : [www.uppcb.com](http://www.uppcb.com)

gomti.Letter head 25-05-2016

T.C.-12V, Vibhuti Khand, Gomti Nagar  
Lucknow - 226010

Phone : 0522-2720831, 2720828

Fax : 0522 - 2720764

Email : [info@uppcb.com](mailto:info@uppcb.com)

Web Site : [www.uppcb.com](http://www.uppcb.com)

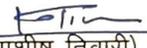
**"With regard to direction No.(VIII), there is compliance by 38 cities. Let the States/UTs ensure compliance with regard to the remaining cities within by 30.06.2020. In default, the States/UTs will be liable to pay@Rs. 5 lakhs per month till compliance. The compensation may be recovered by the States/UTs from the erring officers and appropriate entries may also be made in the ACRs of the concerned Heads of the Departments";**

अतएव मा0 राष्ट्रीय हरित अधिकरण द्वारा उक्त पारित आदेशों का अनुपालन सुनिश्चित किये जाने के दृष्टिगत वायु (प्रदूषण का नियंत्रण एवं निवारण) अधिनियम, 1981(यथा संशोधित) की धारा 31 ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों का प्रयोग करते हुए एतद्वारा निम्न निर्देश निर्गत किये जाते हैं :-

1. यह कि, कार्य योजना के अंतर्गत यातायात पुलिस निदेशालय, उत्तर प्रदेश हेतु निर्धारित सभी कार्य बिन्दुओं के संबंध में 02 माह के अन्दर माइक्रोप्लानिंग की जाए तथा माइक्रोप्लान की प्रति उ0प्र0 प्रदूषण नियंत्रण बोर्ड को प्रेषित की जाए।
2. यह कि, कार्य योजना के अंतर्गत दीर्घकालीन एवं अल्पकालीन कार्य बिन्दुओं का प्रभावी क्रियान्वयन निर्धारित समय सीमा के अंदर किया जाये।
3. यह कि, कार्य योजना के अंतर्गत निर्धारित कार्य बिन्दुओं के संबंध में की गयी कृत कार्यवाही की मासिक प्रगति आख्या उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, द्वारा विकसित "Environmental Compliance portal" "<http://www.upecp.in>" पर अपलोड किया जायेगा तथा इसकी प्रति सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड के माध्यम से "एअर क्वालिटी मॉनीटरिंग कमेटी" को प्रेषित की जायेगी।

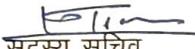
उक्त निर्देशों का अनुपालन निर्धारित समय सीमा में सुनिश्चित कराते हुए कृत कार्यवाही की आख्या से बोर्ड को अवगत कराने का कष्ट करें।

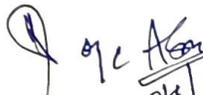
भवदीय,

  
(आशीष तिवारी)  
सदस्य सचिव

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु :-

1. प्रमुख सचिव, गृह, उ0प्र0 शासन, लखनऊ।
2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली।
3. जिलाधिकारी, आगरा, प्रयागराज, सोनभद्र (अनपरा), बरेली, फिरोजाबाद, अमरोहा (गजरौला), गाजियाबाद, झांसी, कानपुर, बुलन्दशहर (खुर्जा), लखनऊ, मुरादाबाद, गौतमबुद्ध नगर (नोयडा), रायबरेली एवं वाराणसी।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड आगरा, प्रयागराज, सोनभद्र (अनपरा), बरेली, फिरोजाबाद, बिजनौर (गजरौला), गाजियाबाद, झांसी, कागपुर, बुलन्दशहर (खुर्जा), लखनऊ, मुरादाबाद, नोयडा, रायबरेली एवं वाराणसी।

  
सदस्य सचिव

  
04/21/2020



## उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०  
Ref. No.

H48567 / सी-2 / 0 MW-26 / झांसी / 2020

दिनांक

Date

05-3-2020

पंजीकृत

सेवा में,

मेसर्स मेडिकल पाल्यूशन कंट्रोल कमेटी,  
जी-4, ग्रोथ सेन्टर, औद्योगिक क्षेत्र, बिजाौली,  
जनपद-झाँसी।

यह कि मेसर्स मेडिकल पाल्यूशन कंट्रोल कमेटी, जी-4, ग्रोथ सेन्टर, औद्योगिक क्षेत्र, बिजाौली, जनपद-झाँसी जोकि चिकित्सीय संस्थान के रूप में उपरोक्त वर्णित स्थल पर स्थापित/संचालित तथा पर्यावरण संरक्षण अधिनियम, 1986 की धारा-16 के अन्तर्गत एक कम्पनी है।

यह कि मेसर्स मेडिकल पाल्यूशन कंट्रोल कमेटी, जी-4, ग्रोथ सेन्टर, औद्योगिक क्षेत्र, बिजाौली, जनपद-झाँसी का स्थल निरीक्षण क्षेत्रीय कार्यालय द्वारा दिनांक 28.01.2020 को किया गया। क्षेत्रीय अधिकारी के पत्र दिनांक 31.01.2020 के साथ संलग्न निरीक्षण आख्यानानुसार संदर्भित कामन बायोमेडिकल वेस्ट ट्रीटमेंट फैसिलिटी झाँसी का भण्डीकरण संयंत्र रिपेयर एवं मशीनेस तथा मोडिफिकेशन अन्तर्गत पाया गया जिसके कारण वैज्ञानिक तरीके से भण्डीकरण कार्य पूर्णतया बंद पाया गया। तथा विभिन्न जनपदों में स्थित सरकारी अस्पताल, मेडिकल कॉलेज तथा अन्य नर्सिंग होम से परिवहन कर लाये गये बायो मेडिकल वेस्ट को पालीथिन में बंद कर एकत्रित किये जाने तथा परिसर में यत्र तत्र गण्डारित किया जाता पाया गया। अत्यधिक मात्रा में एकत्रित बायो मेडिकल वेस्ट के कारण आस पास के क्षेत्र में अत्यन्त बदबू एवं पखिलक न्यूरोस की समस्या पायी गयी जो कि जैव चिकित्सा अपशिष्ट निस्तारण नियम 2016 का स्पष्ट उल्लंघन दर्शाता है। निरीक्षण के समय प्रदूषित उत्प्रावह के शुद्धिकरण हेतु उत्प्रावह शुद्धिकरण संयंत्र का रखरखाव एवं संचालन समुचित नहीं पाया गया।

क्षेत्रीय अधिकारी के पत्र दिनांक 31.01.2020 द्वारा इकाई के विरुद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-5 सपठित जैव चिकित्सा अपशिष्ट प्रबंधन नियम, 2016 के अन्तर्गत कार्यवाही किये जाने की संस्तुति की गयी है। अतः उपरोक्त वर्णित परिस्थितियों के दृष्टिगत जनहित में जन सामान्य को स्वस्थ वातावरण प्रदान करने के उद्देश्य से पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-5 के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन सक्षम अधिकारी के अनुमोदनोपरान्त संदर्भित इकाई को को निम्नानुसार कारण बताओ नोटिस जारी किये जाते हैं:-

1. यह कि मेसर्स मेडिकल पाल्यूशन कंट्रोल कमेटी, जी-4, ग्रोथ सेन्टर, औद्योगिक क्षेत्र, बिजाौली, जनपद-झाँसी में संचालन/उत्पादन प्रक्रिया को तत्काल प्रभाव से बंद कर दें।
2. यह कि सक्षम अधिकारियों को निर्देशित किया जाता है कि आपकी इकाई को मिलने वाली विद्युत आपूर्ति एवं जल आपूर्ति का विच्छेदन करने के साथ-साथ अन्य सुविधाओं को तात्कालिक प्रभाव से बंद कर दिया जाए। उपरोक्त के संबंध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करना सुनिश्चित करें, अन्यथा उपरोक्त निर्देशों की पूर्ति कर दी जाएगी जिसका सम्पूर्ण उत्तरदायित्व स्वयं आपका होगा।

भवदीय

(आशीष तिवारी)  
सदस्य सचिव

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. जिलाधिकारी, झाँसी।
2. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, झाँसी को इस निर्देश के साथ कि उद्योग को कारण बताओ नोटिस की प्रति, उपलब्ध कराने के पश्चात उद्योग का पुनः निरीक्षण कर कारण बताओ नोटिस के निर्देशों के सम्बंध में स्पष्ट संस्तुति सहित आख्या निर्धारित समयावधि में मुख्यालय प्रेषित करना सुनिश्चित करें।

सदस्य सचिव

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## Industry List

SR.No.	Name of Industries and Address
1	Al-Marzia Agro Foods, Bhagwantpura, Jhansi
2	Bharat Heavey Electricals Ltd, Jhansi
3	Dimand Cement, Madora, Kanpur Road, Jhansi
4	Hindustan Colas Ltd., Gwaior Road, Jhansi
5	Khetan Fertilizer and Chemical Ltd., Kanpur Raod, Jhansi
6	Medical Pollution Control Committee, Bijoli, Jhansi
7	Paricah Thermal Power Project, Paricha, Jhansi
8	Minaksi Metal, Goramachiya, Jhansi
9	Rajeev Steel, Bijoli, Jhansi
10	Vardhman Ispat, Bijoli, Jhansi
11	Hariom Steel, Bijoli, Jhansi
12	Abhilasha Granite, Unit-2, Goramachiya, Kanpur Road, Jhansi
13	Aditya Stone Crushing Company, Sainyar Road, Bijouli, Jhansi
14	Adarsh Granite, Goramachiya, Kanpur Road, Jhansi
15	Asian Stone Crusher, Plot- 621,622 Goramachiya, Kanpur Road, Jhansi
16	Abhilasha Granite, Unit-1, Goramachiya, Kanpur Road, Jhansi
17	Radhey Radhey Stone LLP, Laxmanpura, Mauranipur Road, Jhansi
18	Budh Singh Granite, Madora Khurd Tehsil- Moth, Jhansi
19	Bihari Construction (Stone Crushing Unit), Goramachiya, Kanpur Road, Jhansi
20	Chatrapal Singh Yadav, Unit-1, Khailar, Jhansi
21	Chatrapal Singh Yadav, Unit-2, Khailar, Jhansi
22	Dada Bhagwan Stone Crushing Company, Goramachiya, Kanpur Road, Jhansi
23	Devendra Granite Gramodhyog, Chandrapura, Garautha, Jhansi
24	Shri Ganesh Stone Industries, Digara, Jhansi
25	Gangotri Granite Pvt. Ltd., Goramachiya, Kanpur Road, Jhansi
26	Shri Ganpati Stone, Khailar, Jhansi
27	Indian Granite, Gwalior Road, Karari, Jhansi
28	Jaiswal Granite, Goramachiya, Kanpur Road, Jhansi
29	Jhansi Granite Stone Product Pvt. Ltd., Laxmanpura, Mauranipur Road, Jhansi

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30	Jai Maa Vaishno Budholiya Granite, Goramachiya, Kanpur Road, Jhansi
31	Krishna Granite, Bijouli, Jhansi
32	Kailas Stone Industries, Unit-1, Laxmanpura, Mauranipur Road, Jhansi
33	Laxmi Industries , Goramachiya, Kanpur Road, Jhansi
34	Ramraja Stone Crushing Industries , Nunar, Garautha, Jhansi
35	Mamta Stone Crushing Company, Digara, Jhansi
36	Mamta Stone Industries, Digara, Jhansi
37	Minaxi Stone Minerals, New Name Naveen Stone Crushing Industries, Goramachiya, Kanpur Road, Jhansi
38	Mithla Granite Crushing Industries, Goramachiya, Kanpur Road, Jhansi
39	Maa Laxmi Industries, Goramachiya, Kanpur Road, Jhansi
40	New Indian Granite Crushing , Goramachiya, Kanpur Road, Jhansi
41	Navjeevan Stone Industries, Digara, Jhansi
42	Pathak Granite, Kanja , Mauranipur, Jhansi
43	Premier Stone, Bijouli, Jhansi
44	Raj Construction Company, Dasna, Moth, Jhansi
45	Ratan Stone Gramudyog, Habupura, Garautha, Jhansi
46	Raj & Company, Khailar, Jhansi
47	RamRaja Minirals, Goramachiya, Kanpur Road, Jhansi
48	Rishabh Stone Crushing Industries, Khailar, Jhansi
49	Satyam Stone Minirals, Goramachiya, Kanpur Road, Jhansi
50	Vabhav Stone( Old Name Satyam Stone Minirals Extension Unit), Goramachiya, Kanpur Road, Jhansi
51	Sagar Stone, Goramachiya, Kanpur Road, Jhansi
52	Sagar Granite, Goramachiya, Kanpur Road, Jhansi
53	Sangam Stone Minerals, Goramachiya, Kanpur Road, Jhansi
54	Shanti Construction (Stone Crushing Unit), Goramachiya, Kanpur Road, Jhansi
55	Shanti Construction (Extension Unit), Goramachiya, Kanpur Road, Jhansi
56	Sanjay Stone Gramodyog, Gursrai, Jhansi
57	Sri Bhole Baba Stone Crusher, Laxmanpura, Mauranipur Road, Jhansi
58	Shusil Stone Gramodyog, Habupura, Garautha, Jhansi
59	Sushil Stone , Chokri, Garautha, Jhansi
60	Sushil Stone Industries, Chokri, Garautha, Jhansi
61	Shri Mahalaxmi Granite, Dunara, Jhansi

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62	Sri Ram Granite, Khailar, Jhansi
63	Shri Ganesh Stone Crusher, Khailar, Jhansi
64	Sri Tirupati Stone Industries, Khailar, Jhansi
65	Shri Vinod Granite, Goramachiya, Kanpur Road, Jhansi
66	Shyam Stone Industries, Digara, Jhansi
67	Shanti Construction (Veerangna), Goramachiya, Kanpur Road, Jhansi
68	Shanti Construction Stone Crushing Unit, Goramachiya, Kanpur Road, Jhansi
69	Supreme Granite Unit-2, Khailar, Jhansi
70	Vinayak Stone Crusher, Khailar, Jhansi

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## Action Plan 2021-22 for Crop Residue Management (Uttar Pradesh)

### Awareness Generation (IEC Activities)

S.No.	Activity	No.	Period	Coverage
1	Advertisement in Print Media (Leading News Papers)	Weekly	July to August, 2021	75 Districts
2	Million Farmers Schools	15000	July, 2021	10 Lac Farmers
3	Kissano ki baat Vagyaniko ke sath online through NIC	2	July & August, 2021	All Districts
4	State Level Kharif Gosthi	1	June 2021	Headquarter
5	District Level Kharif Gosthi	75	June –July 2021	75 Districts
6	Bolck Level Kharif Gosthi	821	July to August 2021	821 Blocks
7	Fixing of Hoardings	1328	Up to 31 August, 2021	At Block Headquarters : Mandies, Roadside, Market, Schools, Petrol Pump
8	Audio Visual Clips on TV	14 Days (Two Times)	September to October, 2021	On Doordarshan & other popular Channels.
9	Broadcast of Radio Jingles	14 Days (Two Times)	September to October, 2021	On Akashwani & other FM Channels.
10	Display of Audio Video Film	15	July to August 2021	To be prepared by Headquarter & displayed at different Gosthies and training programmes
11	Distribution of Leaflets	10 lac	May to July, 2021	75 Districts
12	Demonstration of implements	500 Ha.	October, 2021	75 Districts
13	Training of progressive farmers	24,333	July to Nov., 2021	1-At government training Institute of the department 2-At 84 KVKs (05 training each of 50 farmers at every KVK)

## Comprehensive Action Plan 2021-22 for Crop Residue Management (Uttar Pradesh)

### 1-Awareness Generation (IEC Activities)

S.No.	Activity	No.	Period	Coverage
1	Advertisement in Print Media (Leading News Papers)	Weekly	July to August, 2021	75 Districts
2	Million Farmers Schools	15000	July, 2021	10 Lac Farmers
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13	Training of progressive farmers	24,333	July to Nov., 2021	1-At government training Institute of the department 2-At 84 KVKs (05 training each of 50 farmers at every KVK)

## **2-Availability of implements to individuals farmers and Farm Machinery Banks to FPO's & Societies**

- Crop Residue Management implements will be made available to the individual farmers and Farm Machinery Banks to FPO's, Societies and Panchayats under Centrally Sponsored Promotion of Agricultural Mechanization for In Situ management of crop residue Scheme.

### **Individual Farmers :**

- CRM implements will be made available at 50% subsidy from CRM scheme and other implements at 40% -- 50% subsidy from Submission on Agricultural Mechanization Scheme (SMAM).

### **Farm Machinery Banks :**

- Farm Machinery Banks will be provided at 80% subsidy in the following manner.
  - (a) FMB of Rs. 5 – 15 Lakh to FPO's farmer Societies, Cooperative Societies and Cane Societies.
    - Rs. 5.00 Lakh - from CRM Scheme - CRM Implements  
80% subsidy is Rs 4.00 Lakh
  - Rs. 10.00 Lakh – From SMAM Scheme – CRM and Other implements  
80% subsidy is Rs. 8.00 Lakh
  - (b) FMB of Rs. 5.00 Lakh – To Cooperative , Cane Societies & Panchayats  
80% subsidy i.e. Rs. 4.00 Lakh from CRM Scheme

### **Progress of Implement Distribution (Till 2020-21) :**

- |   |       |
|---|-------|
| - Individual Farmers                          | 31501 |
| - Farm Machinery Banks to Societies and FPO's |       |
| (a) Rs. 5.00 – 15.00 Lakh                     | 4750  |
| (b) Rs. 5.00 Lakh                             | 900   |

### **Action Plan for 2021-22**

#### **Individual Farmers at 50% subsidy**

**CRM Scheme** **7160**

#### **Farm Machinery Banks at 80% subsidy-**

- |   |     |
|---|-----|
| (a) Rs. 5.00 to 15.00 lakh to FPO's, Farmer Societies<br>(Rs. 5.00 Lakh from CRM Scheme<br>Rs. 10.00 Lakh from SMAM Scheme) | 800 |
| (b) Rs. 5.00 Lakh from CRM Scheme<br>(Cooperative Societies, Cane Societies & Panchayats)                                   | 900 |

#### **Time Line**

- |                                |   |                       |
|--------------------------------|---|-----------------------|
| - Empanelment of Manufacturers | - | By 15 April, 2021     |
| - Selection of Beneficiaries   | - | By 30 June, 2021      |
| - Distribution of Implements   | - | By 30 September, 2021 |

### **3- Innovative Activities**

1-Flodding of field after harvesting and chopping of stubble in the field as adopted successfully in Pilibhit district in the year 2020-21

2-Digging of compost pit and putting the stubble in these pits and leaving for decomposition through spray of waste decomposer as adopted in many districts

3-Farmers would be encouraged to bring Parali to cow shelters and take cow dung from their as successfully done in Unnao district.

4-Use of waste decomposer :- In the year 2020-21 farmers were distributed waste decomposers free of cost. Culture was prepared from 100 ML waste decomposer solution by mixing Besan/Jaggery in it. This culture was spread on the stubble and stubble decomposed in 25 to 28 days. One bottle of 100 ml is sufficient for one acre field.

In the year 2020-21 - 2.62 Lakh bottles brought from National Centre of Organic Farming approved firm and 4000 capsules from IARI, Pusa, New Delhi and were distributed to the farmers free of cost.

In the year 2021-22 - Ten Lakh bottles are planned to be made available to the farmers by the end of August 2021.

### **4- Supplying Stubble to Cow Shelters :**

Uttar Pradesh has 5226 Cow shelters in the state in which 5,63,856 Cows are housed. These require regular supply of fodder for feeding.

25% of stubble can be mixed with their fodder for feeding. These shelters need stubble to be spread on the floors also to save cow from severe winters. This is an innovative activity started by UP Government in which stubble from field to cow shelters was supplied. Labour cost for collection was met by MNREGA and transportation was done by Animal Husbandary Department.

#### **Progress :**

Year	Stubble Supplied
2020-21	43,901 MT
2021-22 (Proposed)	50,000 MT